



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/53/2022	DINESH CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR G CHOUDHURY MR M M ZAMAN MR. ARIF AHMED	SC, CO OP
2	Cont.Cas(C)/450/2022	SANJIB SARMA AND 19 ORS. Versus NIRAJ VERMA AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
3	Cont.Cas(C)/451/2022	SAURABH SHARMA Versus LAXMANAN S AND 2 ORS.	MR. A SARMA	
ADMISSION				
4	WA/61/2021 FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
5	WA/129/2021 FIXED	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
6	WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH

7	WITH WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
8	WITH WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
9	WITH WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
10	WITH WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
11	WITH WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
12	WITH WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
13	WITH WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
14	WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
15	WA/125/2022 FIXED	RANJAN DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	SC, APDCL
16	WA/127/2022 FIXED	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	

17	WA/142/2022 FIXED	SHARDA LUNKAR Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR H GUPTA ASSTT.S.G.I.
18	WA/243/2022 FIXED	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	ASSTT.S.G.I.
19	WA/249/2022 FIXED	TARANI KANTA RAY AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS. F	MR. M ISLAM H M ALI	GA, ASSAM SC, AG SC, FOREST SC, FINANCE SC, BTC
20	WP(C)/4764/2022 FIXED	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM SC, G.H.C
ORDERS				
21	PIL/67/2018 FIXED	FLOOD EROSION RESISTANCE STRUGGLE FORUM AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I. SC, WATER RESOURCE
22	WA/119/2018 FIXED	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
23	WA/122/2019 FIXED	DILIP KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY (R5) MS. D J BORAH (R5) MS. N DEY (R4) MR. I U CHOWDHURY (R5)
	WITH I.A.(Civil)/1624/2019 in WA/122/2019	DILIP KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU
24	Mat.App./8/2020 FIXED	MRS. INDRANI SARMA Versus SRI BIRAJ KUMAR SARMA	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
25	PIL/31/2021 FIXED	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
	WITH			
26	PIL(Suo Moto)/4/2021	XXX Versus IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
	WITH			
27	PIL/33/2021	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
28	Cont.Cas(C)/394/2021 FIXED	ARUN KUMAR DAS Versus SUNIL SHARMA	MR F Z MAZUMDER	MR A DASGUPTA MR S CHAKRABORTY MR R DHAR SC, RAILWAY SC, PWD

29	I.A.(Civil)/1208/2021 FIXED in WA/4644/2021	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
	WITH WA/4644/2021 (Filing Number)	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS. E	K U AHMED	
30	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
31	PIL/12/2022 FIXED	DEBAJIT GUPTA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
32	Mat.App./12/2022 FIXED	NIJARA KALITA DEKA Versus DINESH KALITA	MS. N M DEKA	
33	W.P.(CrI.)/24/2022 FIXED	SMTI. MITY PAIT Versus THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	GA, ASSAM
34	W.P.(CrI.)/25/2022 FIXED	BABUL AHMED Versus THE UNION OF INDIA AND 5 ORS	H A AHMED MR. R ALI	GA, ASSAM ASSTT.S.G.I.
35	PIL/35/2022 FIXED	BYOMOKESH DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU SC, FINANCE
36	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
37	Review.Pet./39/2022 FIXED, WITH WA/29/2020 (D/O)	BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 2 ORS.	MS. D GHOSH MS N DEKA MS H BETALA	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR MR SAURADEEP DEY SC, IIT
38	WA/113/2022	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, AP
	WITH I.A.(Civil)/3488/2021 (Filing Number) in WA/113/2022	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
39	WITH WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
	WITH I.A.(Civil)/1224/2020 in WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
40	Cont.Cas(C)/132/2022 FIXED	SACHIN MEDHI Versus DILIP KUMAR KALITA	MR. U K NAIR MR H K DAS MR. U PATHAK MR. S D ROY	MR H DAS MR H DAS MR. B C DEKA MR. B C DEKA

41	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM
	WITH I.A.(Civil)/2273/2020 in WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR MR H K J AHMED
42	WA/147/2022 FIXED	MEHDI HUSSAIN Versus M/S SAMBHU ELECTRICALS AND 4 ORS.	MR. R DUBEY MR. A N I HUSSAIN MR. S K CHOUDHURY	MR. S P ROY MS. S KUMARI JYOTISH DAS SC, GMC
43	WITH Cont.Cas(C)/389/2022	MEHDI HUSSAIN Versus M/S SAMBHU ELECTRICALS AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
44	Cont.Cas(C)/322/2022	AJIT KUMAR RAM AND 16 ORS Versus DR. BIJOYA CHOUDHURY AND ANR	MR B M DEKA MR. U K NAIR MS P THAPA MS D MAHANTA	
45	WP(C)/989/2022 FIXED	RUMA SAHARIA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, N C T E
46	WITH WP(C)/6082/2021	DOLLY MAHANTA AND 23 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
47	WITH WP(C)/386/2022	BITTU BARMAN AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG	SC, SEC. EDU.
48	WITH WP(C)/453/2022	BISHAL SHARMA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
49	WITH WP(C)/660/2022	JASMIN BASUMATARY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN	SC, SEC. EDU. SC, N C T E
50	I.A.(Civil)/1490/2022 in Mat.App./13/2022	JUTIKA DEVI Versus MANMOHAN NATH	MR. B K DAS MR. M DEKA M N KHAN	
	WITH Mat.App./13/2022	JUTIKA DEVI Versus MANMOHAN NATH	MR. B K DAS MR. M DEKA M N KHAN	MR. S C BISWAS MS B DUTTA M M ZAMAN
51	I.A.(Civil)/2269/2022 in Mat.App./8420/2022	SWATI GUPTA Versus DEO PRAKASH GUPTA	MR H S KALSI MR. I S KALSI	
	WITH Mat.App./8420/2022 (Filing Number)	SWATI GUPTA Versus DEO PRAKASH GUPTA (H)	MR H S KALSI	
52	I.A.(Civil)/2333/2022 in WA/7512/2022	FAYJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH MS N KHATUN	GA, ASSAM
	WITH WA/7512/2022 (Filing Number)	FAYJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR	

HEARING

53	Review.Pet./78/2021 FIXED, WITH WP(C)/3858/2020 (D/O), LCR	MUSLEMUDDIN @ MUSLIM SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
54	WA/325/2021 FIXED	ABDUS SHOHID CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2268/2016 in MACApp./284577/2016	RELIANCE GENERAL INSURANCE CO.LTD. Versus SMTI SANGITA DEVI and 5 ORS,	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR.T J MAHANTASr.Adv.R-1 MS.P BHATTACHARYA(R-1) MR.A BHATTACHARYYA(R-1) MR.A BARUA(R-1) MR.S SINGH(R-1)
	WITH MACApp./284577/2016 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI SANGITA DEVI and 5 ORS	MR.Z MUKIT MR.A SATTAR MS.L SHARMA MR.K K BHATTA MR.P SINGH	
2	I.A.(Civil)/1016/2017 in MACApp./292755/2017	SECY. JOIJOLI SELF HELP GROUP Versus MOMENA BEGUM and 6 ORS,	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR.A AHMEDR- 2and3 MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
	WITH MACApp./292755/2017 (Filing Number)	SECRETARY JOIJOLI SELF HELP GROUP Versus MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN	
3	I.A.(Civil)/1426/2017 in MACApp./294715/2017	MD. JAHAN UDDIN, Versus THE REGIONAL MANAGER and ANR,	MR.A R AGARWALA	MS.N MODI(R-1) MR.N KALITA(R-1) MR.S DUTTA(Sr.Adv.)(R-1) MR.S DUTTA(R-1) MR.C SHARMA R-1
	WITH MACApp./294715/2017 (Filing Number)	MD JAHAN UDDIN Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO LTD and ANR	MR.K K DEY MR.M CHIRING	MR.S SAIKIA MRM R ADHIKARI SC, PWD
4	I.A.(Civil)/1887/2017 in MACApp./294716/2017	MD. NOBI HUSSAIN, Versus THE REGIONAL MANAGER and ANR,	MR. A R AGARWALA	MR. R C PAUL R-1

	WITH MACApp./294716/2017 (Filing Number)	MD NOBI HUSSAIN Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD and ANR	MR.A R AGARWALA	
5	WITH MACApp./295328/2017 (Filing Number)	MD. NABAB ALI @ NABAB ALI MONDAL, Versus THE REGIONAL MANAGER and ANR,		
6	WITH I.A.(Civil)/1331/2017 I.A.(Civil)/4329/2018 in MACApp./15058/2018	MD. NABAB ALI @ NABAB ALI MONDAL, Versus THE REGIONAL MANAGER and ANR, NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANKAR RABHA AND 5 ORS	MR. A R AGARWALA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R C PAUL (R1) MR. A AHMED (R-1) MS L DAS (R1)
7	WITH MACApp./15058/2018 (Filing Number) I.A.(Civil)/412/2019 in MACApp./1007/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANKAR RABHA AND 5 ORS NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS	MS. R D MOZUMDAR MR. B J MUKHERJEE MR. S BISWAS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
8	WITH MACApp./1007/2019 (Filing Number) I.A.(Civil)/171/2020 in MACApp./17188/2019	NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI DHARMESWAR DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D GOGOI (R-2,3) MR. M RAHMAN (R-2,3)
	WITH MACApp./17188/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI DHARMESWAR DAS AND 2 ORS		
9	WITH I.A.(Civil)/17192/2019 (Filing Number) I.A.(Civil)/231/2021 in MACApp./547/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI DHARMESWAR DAS AND 2 ORS ORIENTAL INSURANCE COMPANY LTD. Versus SMT. LUCKY SARMA AND 4 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./547/2021 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR	
10	WITH I.A.(Civil)/549/2021 (Filing Number) I.A.(Civil)/236/2021 in MACApp./107/2021	ORIENTAL INSURANCE COMPANY LTD. Versus LUCKY SARMA AND 4 ORS. E MANI CHOUDHURY AND 3 ORS Versus SURESH CH. WARY AND 2 ORS.	MS R D MAZUMDAR MR B N SARMA MR. M CHETIA	
	WITH MACApp./107/2021 (Filing Number)	SMTI MANI CHOUDHURY AND 3 ORS Versus SRI SURESH CH. WARY AND 2 ORS (B)	MR B N SARMA	
11	I.A.(Civil)/336/2021 in MACApp./2404/2020	SHAJAHAN ALI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MS.R D MOZUMDAR MS.C MOZUMDAR MR. A RAHMAN	MR.S K JAIN(R- 1&2) MR.B K JAIN(R- 1&2)

WITH
MACApp./2404/2020
(Filing Number)

SHAJAHAN ALI
Versus
THE NEW INDIA ASSURANCE CO. LTD.
AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 16-08-2022 TO 26-08-2022, RELATING
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/ena-oade-wao>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5099/2022 THROUGH REMOTE VIDEO CONFERENCING	TAPIR TAMUT Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. L PERME MR. H TAYO	MR. M PERTIN GA, AP
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
2	I.A.(Civil)/2344/2022 in WP(C)/5726/2021	KHUSBOO DAMANI Versus THE GAUHATI HIGH COURT AND 42 ORS F	MR. J ROY MR A ATREYA	SC, GHC
	WITH WP(C)/5726/2021	KHUSBOO DAMANI Versus THE GAUHATI HIGH COURT AND 35 ORS	MR. J ROY MR A ATREYA	SC, GHC
	WITH I.A.(Civil)/2346/2022 in WP(C)/5726/2021	KHUSBOO DAMANI Versus THE GAUHATI HIGH COURT AND 35 ORS F	MR. J ROY MR A ATREYA	SC, GHC
<u>ADMISSION</u>				
3	CRL.A(J)/81/2022 FIXED	JAHEDA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH LEGAL AID COUNSEL	
4	CrI.A./176/2022 FIXED	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM

	WITH I.A.(CrI.)/423/2022 in CrI.A./176/2022	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
5	CrI.A./180/2022	SUKRA MAJHI Versus THE STATE OF ASSAM AND ANR.	MR. N J GOGOI MR K BROOK LEGAL AID COUNSEL	PP, ASSAM
	WITH I.A.(CrI.)/431/2022 in CrI.A./180/2022	SUKRA MAJHI Versus THE STATE OF ASSAM AND ANR.	MR. N J GOGOI MR K BROOK LEGAL AID COUNSEL	PP, ASSAM
6	CrI.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
7	CrI.A./183/2022 B/O	SIBU SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
<u>ORDERS</u>				
8	CRL.A(J)/97/2015 WITH LCR 5 FILES, P.B.-2	PRODIP KUMAR Versus THE STATE OF ASSAM	MR.R M CHOUDHURY AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/35/2017 WITH LCR 3 FILES, P.B.-2	ALONGBAR MUSHAHARY Versus THE STATE OF ASSAM	MR.R K DUTTA AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/84/2017 WITH LCR 4 FILES, P.B.-2	ABDUL SUKKUR Versus THE STATE OF ASSAM	MS.KARABI SAIKIA AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/113/2017 WITH LCR 6 FILES, P.B.-2	KISHORE CHAWRA Versus THE STATE OF ASSAM	MR. KAUSHIK PATHAK AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/20/2021 WITH OFFICE NOTE LCR 4 FILES, P.B.-2	ARUN TANTI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/26/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	TEPHORO @ TEBOR KUJUR Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
14	W.P.(CrI.)/26/2022 FIXED	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	GA, ASSAM
15	CRL.A(J)/43/2022 WITH LCR 5 FILES	AGASTOSH KERKETA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/62/2022 WITH LCR 3 FILES	SRINUSH ORANG @ KALU MUNDA Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS CURIAE	PP, ASSAM
17	I.A.(CrI.)/237/2022 WITH LCR 6 FILES, P.B.-2, FIXED in CrI.A./179/2021	SRI DIPEN KHAKHLARY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
	WITH CrI.A./179/2021	SRI DIPEN KHAKHLARY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
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10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Arb.P./21/2022	BHARAT PETROLEUM CORPORATION LTD. Versus BIJIT GOGOI	MR. S BORTHAKUR MR. S S ROY	
<u>ADMISSION</u>				
2	Arb.P./4/2022 PART-HEARD, FIXED	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
WITH				
3	Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
WITH				
4	Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
5	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
WITH				
6	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
WITH				
7	Arb.P./4/2020	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
WITH				
8	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
9	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY

10	Arb.P./20/2021 FIXED	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BHATTACHARJEE	MR. S CHAKRABORTY SC, NF RLY
WITH				
11	Arb.P./22/2021	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BHATTACHARJEE	MR. S CHAKRABORTY SC, NF RLY
12	Arb.P./28/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT LTD Versus THE NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, NF RLY
13	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIR (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
14	Arb.P./36/2021 FIXED, WITH ARB.P./33/2018 (D/O)	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. S SHARMA MS G M THAKUR MS D DAS	SC, RAILWAY
15	Arb.P./3/2022	M/S SOHUM SHOPPE PVT LTD Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MR M SAHEWALLA MS. S. TODI	MR. B J GHOSH MR. R GOSWAMI MS. P BORTHAKUR
16	Arb.P./15/2022	M/S DIPAYAN PAUL AND CHANCHAL PAUL JV Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI	SC, PWD
ORDERS				
17	Review.Pet./15/2020 FIXED, WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
18	Review.Pet./106/2021 FIXED ON 11.8.2022, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM MR. B CHETRI (r-8) MR K KASHYAB (r-8) SC, FINANCE
WITH				
19	WP(C)/4729/2021	BIJOY SHANKAR THAKUR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
WITH				
	I.A.(Civil)/1421/2022 in WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI
20	I.A.(Civil)/711/2022 FIXED, WITH Arb.P./13/2019 (D/O) in Arb.P./13/2019	DAVENDER KUMAR JAIN Versus RAVINDER KUMAR JAIN AND ANR. E	MD K RAHMAN	MR G N SAHEWALLA (R-2) MR. S SAHU (R-2) MR M SAHEWALLA (R-2)
21	I.A.(Civil)/1581/2022 B/O in Review.Pet./95/2022	THE UNION OF INDIA AND 3 ORS. Versus THE DIKOI VILLAGE AND 6 ORS.	T KICHU MR. A ZHO	GA, NAGALAND
WITH				
	Review.Pet./95/2022	THE UNION OF INDIA AND 3 ORS. Versus THE DIKOI VILLAGE AND 6 ORS.	T KICHU MR. A ZHO	GA, NAGALAND

HEARING

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 Cont.Cas(C)/453/2022	ROMESH CH. CHUTIA Versus BHARAT BHUSAN DEV CHOUDHURY	MR. P J SAIKIA MS D DUTTA	
2 Cont.Cas(C)/454/2022	DR. SAMEDUR RAHMAN Versus M S MANIVANNAN AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR	
3 Cont.Cas(C)/456/2022	MOFUR UDDIN Versus FAZLUL HAQUE CHOUDHURY	MR. S K GOSWAMI MR. R SHARMA	
4 WP(C)/1177/2022 FIXED	BIPLAB KANTI DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
5 WP(C)/3938/2022	MINAKANTA BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU.
6 WP(C)/4252/2022	BAZLUL BASIT AND ANR Versus THE GOVERNMENT OF ASSAM AND 2 ORS	MS M DAS	SC, SEC. EDU.
7 WP(C)/4356/2022	BINDU BHUSAN BANIK Versus THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MISS. S PRASAD	SC, GST ASSTT.S.G.I.
8 WP(C)/4357/2022	SHYAMAL ROY Versus THE STATE OF ASSAM AND 3 ORS	MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	SC, ELEM. EDU GA, ASSAM
9 WP(C)/4413/2022	RANADHIR ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MS. A LALA	SC, ELEM. EDU GA, ASSAM
10 WP(C)/5258/2022	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS	SC, SEC. EDU.

11	WP(C)/5260/2022	HARINARAYAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
12	WP(C)/5272/2022	LILIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, ELEM. EDU SC, AG
13	WP(C)/5282/2022	THE MANAGING COMMITTEE, BODOLAND MODEL TRIBAL EDUCATION SOCIETY AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I. SC, BTC
14	WP(C)/5306/2022 B/O	DIPENDRA NEWAR AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MR. S ALIM MS B KALITA	ASSTT.S.G.I.
15	WP(C)/5312/2022	RAJA RAM PRASAD Versus THE STATE OF ASSAM AND 5 ORS	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, SEC. EDU. GA, ASSAM
ADMISSION				
16	WP(C)/609/2018 FIXED	RON KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MR. B J TALUKDAR	SC, HIGHER EDU MS. R B BORA (GA, ASSAM, R-5,6) MR. B GOGOI (SC, FINANCE DEPT., R-5,6) SC, DIMA HASAO
WITH				
17	WP(C)/737/2018	HARUN RASHID LASKAR Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR J CHUTIYA MR. P TALUKDAR MR S SARMA MS. S KEMPRAI	SC, HIGHER EDU SC, APSC SC, DIMA HASAO
18	WP(C)/1284/2018 WITH WP(C)/1248/2018 (D/O)	PRANAB ROUTH Versus THE STATE OF ASSAM ANAD 7 ORS.	MR. M DUTTA	SC, ELEM. EDU SC, TREASURY
WITH				
19	WP(C)/1370/2019	PRANAB ROUTH Versus THE STATE OF ASSAM AND 8 ORS.	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE DEPTT.
20	WP(C)/142/2019	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	SC, SEC. EDU. MR. M DUTTA (R9) MR. A DEKA (R7, R8)
21	WP(C)/5148/2019 FIXED	NABAMALLIKA BORA Versus THE STATE OF ASSAM AND 5 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA	SC, HIGHER EDU
22	WP(C)/8580/2019 B/O	ANANDA RAM DAS AND 75 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA	SC, ELEM. EDU GA, ASSAM SC, BTC
23	WP(C)/1232/2020 FIXED	DR. CHANDANA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MRS. R DEVI	SC, HIGHER EDU MR B M DEKA MR D C NATH MR. C SHARMA SC, BTC MR. D SARKAR
24	WP(C)/1713/2020	MANJU MALA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH MR. D BORAH	SC, EDU
25	WP(C)/2555/2020 FIXED	SURESH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. H MAZUMDER	SC, HIGHER EDU MR. S MUKTAR(R 5 AND R6)
26	WP(C)/4625/2020 FIXED	MRIDUSMITA GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR. K R PATGIRI MR. A BURAGOHAIN	SC, HIGHER EDU

27	WP(C)/844/2021 FIXED	SHAMBHU CHAKRABORTY AND 61 ORS. Versus NATIONAL INSTITUTE OF OPEN SCHOOLING AND 7 ORS.	MR. U K NAIR MRS. R DEVI MR. K GOGOI MR. M P SARMA	SC, ELEM. EDU MR. R K D CHOUDHURY(ASST. SGI, R- 7) MRS. R BORAH (R-1,2,3,4) MR. D BORAH (R-1,2,3,4) SC, N C T E (R-8) SC, SSA
28	WP(C)/2925/2021	RAHMAT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC. EDU.
29	WP(C)/3312/2021	DR. SAMPURNA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU MRS. B GOGOI (R-3) MR. M K SHARMA (R-3)
30	WITH WP(C)/5998/2019	PALLAVI SHARMA AND 23 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/1836/2021 in WP(C)/5998/2019	DR. SYED HAMIDUL ISLAM AND ANR. Versus DR. PALLAVI SHARMA AND 28 ORS.	MR D MAHANTA	SC, HIGHER EDU MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I.
31	WITH WP(C)/2725/2022	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. A J SARMA (R6) MR. P D NAIR (R6) MR G ALAM (R6) MR. H ROHMAN (R6) SC, PERSONNEL DEPT.
32	WP(C)/6051/2021	BHABA HANDIQUE Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
33	WP(C)/6062/2021	MANOHAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR B PAUL	SC, ELEM. EDU GA, ASSAM SC, FINANCE
34	WP(C)/6178/2021	MOFIDA @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, SEC. EDU. MRS P P BORAH (r-5) MR. P K DAS (r-5)
35	WP(C)/6331/2021 B/O	HALADHAR KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM SC, AG MR. S K MEDHI (R6, SC, AG) SC, FINANCE
36	WP(C)/6457/2021	HILAL UDDIN TAPADAR Versus THE STATE OF ASSAM AND 9 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K PURKAYASTHA (r- 10) MR. M K MAJUMDAR (r-10) MR G D CHOUDHURY (r- 10) MR. S SHARMA (r-10) SC, SEBA
37	WP(C)/6579/2021	MEGHNATH CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
38	WP(C)/6796/2021	INDIRA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
39	WP(C)/7188/2021	DAMODAR CHOUDHURY AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE

40	WP(C)/7269/2021 FIXED	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
41	WP(C)/140/2022 FIXED	RIMJHIM BARTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, SEC. EDU.
42	WP(C)/1393/2022 B/O	DR. CHINMOY TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR. S R PATOWARY MR R RAJKHOWA MR B KHAKHLARY MS. K DEKA	SC, ELEM. EDU
43	WP(C)/2811/2022	BANIKANTA NATH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS		SC, ELEM. EDU
44	WP(C)/4111/2022 FIXED	DR. MATIUR RAHMAN Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. P J PHUKAN, SC, GU, (RESP. No. 1 to 3) MR. A CHAMUAH, SC, UGC (RESP. No. 4) SC, G U
45	WP(C)/4175/2022 FIXED	MAINUL HOQUE SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
ORDERS				
46	Cont.Cas(C)/317/2020 FIXED	JAYARANI BISWAS ALIAS JAYA KSHATRIYA Versus KUMAR SANJAY KRISHNA, IAS AND ANR	MR. P SARMAH MR. S UPADHAY	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. A J HAZARIKA
47	WP(C)/2205/2020 FIXED	KANIKA BHARALI MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
48	WP(C)/2776/2020 FIXED	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	SC, SEC. EDU. MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA
49	Cont.Cas(C)/89/2021 FIXED	SYED IMRAN HUSSAIN AND 2 ORS Versus PREETOM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA (R-1,3) MR. N J KHATANIAR (R-1) MS. N PHUKAN (r-3) MS H TERANGPI (R-1) MS K DAS (r-3)
50	Cont.Cas(C)/177/2021 FIXED	AKLIMA BEGUM Versus PREETAM SAIKIA, IAS AND 3 ORS	MR. A DEKA	MR. D SAIKIA (R-2,4) MR S NEOGI (R-2) MR S M T CHISTIE (R-4) MS. N PHUKAN (R-2) MS. N BORDOLOI (R-4)
51	Cont.Cas(C)/417/2021 FIXED	PRABHAWATI PAYENG MILI Versus DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8)
52	WP(C)/9393/2019	NIRADA DOLEY MILI Versus THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAIN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
53	WP(C)/4376/2021	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
HEARING				
54	WP(C)/234/2020 FIXED	SULMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE

55	WITH WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
56	WITH WP(C)/8596/2019	ABDUL MANAF BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	WITH WP(C)/8618/2019	KABOKLEI SINGHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WITH WP(C)/8659/2019	MOINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
59	WITH WP(C)/8752/2019	SHAHAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
60	WITH WP(C)/8819/2019	GITA RANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
61	WITH WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WITH WP(C)/8856/2019	NASHIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	WITH WP(C)/8900/2019	L. CHANDRAJINI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
64	WITH WP(C)/8911/2019	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	WITH WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
66	WITH WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
67	WITH WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
68	WITH WP(C)/770/2021	SHAH ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
69	WITH WP(C)/4973/2021	PADUMI THAKURIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG

70	WITH WP(C)/5640/2021	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
71	WITH WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
72	WITH WP(C)/382/2022	KARTIK SAHU AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
73	WITH WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
<u>STAY MATTERS</u>				
74	WP(C)/1030/2018 FIXED	JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR A C BORBORA MR H R A CHOUDHURY MR. P D NAIR MR. P BORAH MR G ALAM MRS K M SAIKIA MR. M SMITH MR. H ROHMAN S R A NASER MR. N BORPATRAGOHAİN	SC, HIGHER EDU MR. A D CHOUDHURY
	WITH I.A.(Civil)/2838/2018 in WP(C)/1030/2018	THE GOVERNING BODY OF HATICHONG COLLEGE AND 2 ORS. Versus SRI JYOTI PRASAD BORA AND 4 ORS.	MR H SARMA MR A D CHOUDHURY	SC, HIGHER EDU MR H R A CHOUDHURY GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday, 17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/183/2021 WITH LCR	ABU SHAMA Versus THE UNION OF INDIA AND 6 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/184/2021 WITH LCR	MD. ABDUL SALAM @ ABDUL SALAM @ ABDUL SALAM SHEIKH @ ABDUS SALAM @ A SALAM Versus THE UNION OF INDIA AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/186/2021 WITH LCR	SUFIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/301/2021 WITH LCR	MD. SIRAJUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/307/2021 WITH LCR	ABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/308/2021 WITH LCR	BISHNU MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. M CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/5261/2022	FULCHAN ALI Versus THE UNION OF INDIA AND 5 ORS. -A	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/5287/2022	KABELUDDIN SHEIKH Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5289/2022	KARIMAN NESSA @ KARIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/5295/2022	SARIFUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/5300/2022	ABDUL MOTALIB Versus UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
12	WP(C)/926/2018 WITH LCR	SURATJAN NESSA @ SARATJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR M HOQUE MR. S H SIKDAR	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
13	WP(C)/1285/2018 WITH LCR	NAZIMA BEGUM @ NAZMA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, FT
14	WP(C)/1349/2018 WITH LCR	NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, FT SC, ELECTION COMMISSION OF INDIA
15	WP(C)/1372/2018 WITH LCR	HABIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S. ISLAM MR. A. ALI.	MR. D BARUAH MR J PAYENG ASSTT.S.G.I. MRS A VERMA
16	WP(C)/1381/2018 WITH LCR	HAMIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A SHARIF MS. P BARMAN MR. S ZAMAN MS. M ALOM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/1399/2018 WITH LCR	RABINDRA CHANDRA ARJYA @ RABINDRA ARJYA @ RABINDRA NATH ARJYA @ RABI ARJYA Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/1487/2018 WITH LCR	JAFOR ALI Versus THE UNION OF INDIA AND 13 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
19	WP(C)/1629/2018 WITH LCR	BASANTA DAS AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/4545/2018 WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A K SAHU MR. S SAHU MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

21	WP(C)/4772/2018 WITH LCR	RAHAM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/4980/2018 WITH LCR	JAFRI HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/5290/2018 WITH LCR	ANAR HUSSAIN Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/5942/2018 WITH LCR	MAZEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S H SIKDAR MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/6069/2018 WITH LCR	DINUL HOQUE @ MD. DINUL ALI Versus THE UNION OF INDIA AND 7 ORS.	MR Z HUSSAIN MS B B AHMED MR. M ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/6093/2018 WITH LCR	ABDUL KARIM Versus THE UNION OF INDIA AND 6 ORS.	MR. M A I HUSSAIN MR A R BHUYAN Mr M U Ahmed	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/948/2019 WITH LCR	NUROL ISLAM MONDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/1031/2019 WITH LCR	MAJIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R ISLAM MR. A R SIKDAR MR N AHMED MR A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/1800/2019 WITH LCR	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
30	WP(C)/2014/2019 WITH LCR	ASHIYA KHATOON @ MUSSTT. ASIA KHATUN @ ACHIJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)
31	WP(C)/2282/2019 WITH LCR	AYEJ ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
32	WP(C)/2371/2019 WITH LCR	SHUNA BHANU @ SONA BHANU @ DEWAN SONA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
33	WP(C)/2530/2018 WITH LCR	SMT. BULU MANDAL @ BHULU RANI MANDAL Versus THE UNION OF INDIA AND 7 ORS.	MR. B K SARMA MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

34 Review.Pet./65/2020
FIXED, WITH WP(C)/6052/2018
(D/O), LCR

AHILA KHATUN @ RAHILA KHATUN
Versus
THE UNION OF INDIA AND 6 ORS

MR H R A CHOUDHURY
MR F U BARBHUIYA
MS S DAS

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

HEARING

35 WP(C)/7107/2018
FIXED, WITH LCR

MOINUDDIN
Versus
THE UNION OF INDIA AND 5 ORS

MR H R A CHOUDHURY
MR S HOQUE
MR S ISLAM

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	El.Pet./1/2015 AT 10:30 A.M.	SMT. ZENEISIILE ATE LOUCII Versus NEIPHREZO KEDITSU	MR D MAZUMDER MR.S BHARALI MR.A CHOWDHURY MR.M DAS MR.D CHOWDHURY MS.M GOSWAMI MS.B CHOWDHURY MR.N K NEOG	MR.P KHATANIAR MS.A CHOUDHURY MR. D DAS
	WITH I.A.(Civil)/764/2016 in El.Pet./1/2015	SMT. ZENEISIILE ATE LOUCII Versus NEIPHREZO KEDITSU	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR.P KHATANIAR MR.K R SURANA MS.A CHOUDHURY

MOTION

2	Cont.Cas(C)/458/2022	ANITA SEAL DEB @ ANITA DEB @ ANITA SEAL AND 2 ORS. Versus GYANENDRA DEV TRIPATHI, I.A.S.,	MR A CHOUDHURY MR. R Deka S I AKAND	
3	WP(C)/1169/2022 B/O	MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR. M DEKA MR S JAFRI	SC, AFC
4	WP(C)/4485/2022 FIXED	APURBA CH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. A K TALUKDAR	GA, ASSAM SC, AFDC
5	WP(C)/4588/2022 FIXED	NRIPEN MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MS P GOGOI MS. K DEKA	GA, ASSAM
6	WP(C)/4846/2022 FIXED	GIRINDRA KUMAR BHUYAN Versus THE UNION OF INDIA AND 9 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MRS. R DEVI ASSTT.S.G.I. SC, PWD

7	WITH WP(C)/4781/2022	GIRINDRA KUMAR BHUYAN Versus THE UNION OF INDIA AND 9 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM ASSTT.S.G.I. SC, PWD
8	WP(C)/4889/2022 FIXED	MOHIT PODDAR Versus THE GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	SC, GMC
9	WP(C)/4903/2022 FIXED	SOBAHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR. N K DEBNATH, SC, P&RD GA, ASSAM
10	WP(C)/4972/2022 FIXED	SMTI. RATNA KAKATI AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MR. A BARUA MR D SAIKIA	GA, ASSAM MR. K GOGOI SC, REVENUE
11	WITH WP(C)/4793/2022	BHADRESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR R GAUR MR J C GAUR MS. M GAUR MR D SAIKIA	GA, ASSAM MR. K GOGOI SC, REVENUE
12	WP(C)/4994/2022	M/S ABHIJIT AUTO AGENCY (I) PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT
13	WP(C)/5006/2022	ANJUWARA AHMED Versus NAZMA AHMED AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	GA, ASSAM SC, ASEC
14	WP(C)/5036/2022 FIXED	M/S DAS AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	GA, ASSAM SC, REVENUE
15	WP(C)/5066/2022 FIXED	AZIZUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
16	WP(C)/5094/2022 FIXED	SAMUDRA CHUTIA @ SRI SMRIDRA CHUTIA @ SRI SAMUDRA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	SC, P AND R.D. GA, ASSAM
17	WP(C)/5117/2022 FIXED	RAMAKANTA KALITA AND ANR. Versus UNION OF INDIA AND 4 ORS.	MR. A K DAS MR. M J GOGOI	ASSTT.S.G.I. SC, PNB SC, A G V B SC, FINANCE
18	WP(C)/5165/2022 FIXED	ABDUL LATIF SARKAR AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR R DHAR MD. A MATLIB MR. D P BORAH	SC, P AND R.D. GA, ASSAM MD R ISLAM (r-9) MR D N SARMA (r-9) S K DAS (r-9)
19	WP(C)/5171/2022 FIXED	ABU NASHIR AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. D BARUAH	SC, CO OP GA, ASSAM
20	WP(C)/5238/2022 FIXED	TATRARI ELECTRICAL AND TRADERS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR D K BHATTACHARYYA MR. N DEKA	GA, ASSAM MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MR T DAS (r-5) SC, AAU
21	WP(C)/5263/2022	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT
22	WP(C)/5265/2022	ASMA BIBI Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
23	WP(C)/5266/2022	DR. ANURADHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR. S BORA (SC, GMDW) SC, GDD

24	WP(C)/5269/2022	THE BOARD OF DIRECTORS (BOD) OF AZAD GPSS LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
25	WP(C)/5270/2022	RAHIZ UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
26	WP(C)/5273/2022	ABU SHEIKH @ ABU SHAMA CHOUDHURY AND 38 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR R A AHMED	GA, ASSAM SC, REVENUE
27	WP(C)/5274/2022	BALIN SARMAH Versus THE UNION OF INDIA AND 6 ORS.	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/5275/2022	GIASH UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
29	WP(C)/5277/2022	RAFIQUL ISLAM MAZUMDAR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD. A SAHAD MR. S K SAHARIAH M. H. ALI	SC, P AND R.D. GA, ASSAM
30	WP(C)/5279/2022	DRUBAL NAMOSHUDRA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, APDCL
31	WP(C)/5283/2022	ANOWAR ALI AND ANR. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
32	WP(C)/5285/2022	ANANDA ARYA AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, REVENUE
33	WP(C)/5292/2022	RANJIT TERON Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, FOREST
34	WP(C)/5293/2022	BIJAN BIHARI PAUL Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	GA, ASSAM
35	WP(C)/5294/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
36	WP(C)/5296/2022 B/O	DEBASHISH GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR B KAUSHIK MR. P BORAH MR GAURAV R DUTTA	GA, ASSAM SC, G M D A SC, GMC
37	WP(C)/5297/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
38	WP(C)/5298/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
39	WP(C)/5301/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
40	WP(C)/5303/2022	SMT. KALPANA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MS G DEKA (SC,ASLSA)
41	WP(C)/5304/2022 CAVT. NO.07732/022,	ABDUL WAHAB MONDAL AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. A HUSSAIN MR R ISLAM MS. M KUMARI	SC, P AND R.D. MR. N I KHAN MR. S Z RAHMAN FOR CAVEATOR
42	WP(C)/5305/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD

43	WP(C)/5307/2022	UTTAR BAHJANI AKHANDA BAHUMUKHI SAMABAY SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. K M HALOI MS. A BEGUM	SC, CO OP GA, ASSAM
44	WP(C)/5308/2022 B/O	SANJEET KUMAR DAS Versus THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND 7 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	
45	WP(C)/5310/2022	MUSTAFA AHMED MAZUMDER Versus THE UNION OF INDIA AND 4 ORS.	MR. T U LASKAR MR. A T H AHMED MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/5311/2022	ANAR HUSSAIN AND 4 ORS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	GA, ASSAM SC, GMC
ADMISSION				
47	WP(C)/3285/2017 FIXED	ON THE DEATH OF LATE KHAIRUL ISLAM, HIS LEGAL HEIR NAMELY Versus THE STATE OF ASSAM and 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR V K BAROOAH MR S BAISHYA	GA, ASSAM C.G.C. MR.C K S BARUAH MR. S DUTTA (SC, FOREST DEPT.) ASSTT.S.G.I.
48	WP(C)/5946/2018 (PERSONAL APPEARANCE), FIXED	UTPAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N NATH MR N TALUKDAR MR. B BORAH MR N BARUAH	SC, P AND R.D. GA, ASSAM MR. S DUTTA
49	WP(C)/2806/2021 B/O	PARIMAL RAI Versus ASSAM FISHERIES DEVELOPMENT CORPORATION AND 2 ORS	MR P BHARDWAJ	SC, AFDC
50	WP(C)/4805/2021 FIXED	PRASANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS L CHOUDHURY	SC, IRRIGATION
51	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R- 7 SC, ED
52	WP(C)/498/2022 CAVT. NO.09982/021, B/O	BONTI BORA TAMULY Versus THE STATE OF ASSAM AND 13 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, P AND R.D. GA, ASSAM MR. J K GOSWAMI (r-7) MR. J K GOSWAMI (r-7) MR. J BARMAN (r-7) MR. J BARMAN (r-7) FOR CAVEATOR
53	WP(C)/2812/2022 FIXED	M/S M K ELECTRIC AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I HUSSAIN MR R S CHAUHAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE (R-2,3)
54	WP(C)/3739/2022 FIXED	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R- 1,2)
ORDERS				
55	I.A.(Civil)/2405/2022 B/O in WP(C)/2606/2022 WITH WP(C)/2606/2022	USHAR KANTI DUTTA Versus THE UNION OF INDIA AND 3 ORS. USHAR KANTI DUTTA Versus THE UNION OF INDIA AND 3 ORS	DR. N DEKA MS. P CHAKRABORTY MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, NF RLY MR. K GOGOI SC, NF RLY
HEARING				
56	WP(C)/6491/2013 FIXED, P/H	SMTI ANJALI DEVI and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.P KATAKI MS.R BEGUM MRM HALOI MS.J D KALITA	GA, ASSAM MRS.V L SINGH MR.B K BHAGAWATI MS.S SARMA SC, REVENUE

WITH
I.A.(Civil)/1559/2018
in WP(C)/6491/2013

SMTI. ANJALI DEVI AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. P KATAKI
MRS R BEGUM

GA, ASSAM

WITH
I.A.(Civil)/280/2021
in WP(C)/6491/2013

ANJALI DEVI ANR.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR P KATAKI
MS.R BEGUM

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1970/2022	DIMBESWAR KAR @ DHON Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
2	Bail Appln./1971/2022	NAGEN MIRDHA Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
3	Bail Appln./1977/2022	LALCHAN ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
4	Bail Appln./1979/2022	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
MOTION				
5	AB/2275/2022 B/O	MOFIZUL HAQUE @ MOFIZUL HQ. SK AND 4 .ORS. Versus THE STATE OF ASSAM	MR. N H LASKAR MS. J GHOSH	PP, ASSAM
6	AB/2286/2022	MD. SHIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
7	AB/2291/2022	ABUL BAHAR AND 2 ORS Versus THE STATE OF ASSAM	MR S MUKTAR MR J I MONDAL MR A N IQBAL	PP, ASSAM
8	AB/2294/2022	GAUTAM AGARWAL AND 2 ORS Versus THE STATE OF ASSAM	MR. P MAJUMDAR MR. C. BURAGOHAIN MR B S CHOWDHURY	PP, ASSAM
9	AB/2295/2022	SIRAJUL ISLAM @ SIRAJUL HOQUE Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
10	AB/2296/2022	JADU KAHAR AND 3 ORS Versus THE STATE OF ASSAM	MR. P MAJUMDAR MR. C. BURAGOHAIN MR B S CHOWDHURY	PP, ASSAM

11	AB/2299/2022	GAUTAM ROY Versus THE STATE OF ASSAM	MR S CHAKRABORTY	PP, ASSAM
<u>ADMISSION</u>				
12	CrI.A./184/2022	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/438/2022 in CrI.A./184/2022	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
13	CrI.Pet./350/2022 FIXED	PALLAV TAMULY Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	MR B KAUSHIK (r-2) MR. S HAZARIKA (r-2) MR S SARMAH (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1768/2022 FIXED	MUKUNDA SAHU @NASIR Versus THE STATE OF ASSAM	MR. D BORAH	PP, ASSAM
15	Bail Appln./1852/2022 FIXED	RATUL ALI Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE MR. S N KRISHNATRAYA	PP, ASSAM
16	Bail Appln./1884/2022 FIXED	KOUSHIK CHETIA Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
17	Bail Appln./1895/2022 FIXED	SELIM UDDIN @ SALIM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
18	Bail Appln./1907/2022 WITH CASE DIARY, FIXED	JITU TAPAN CHETIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
19	Bail Appln./1918/2022 FIXED	MD. RITUL ALI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
20	Bail Appln./1924/2022 FIXED	MD. MAINUL HOUQE Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
21	Bail Appln./1925/2022 FIXED	MD. RAMEJ ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI MR. A H MONDAL	PP, ASSAM
22	Bail Appln./1930/2022 FIXED	MAHAMMAD ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/3322/2021 FIXED	JAHIDUL ISLAM SARKER Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S BANIK MR. M AHMED MD I H LASKAR	PP, ASSAM
24	AB/3325/2021 FIXED	REKIB AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
25	AB/3401/2021 FIXED	MAN TALUKDAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
26	AB/27/2022 FIXED	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM

27	AB/106/2022 FIXED	MD. MOSTAFIAZUR RAHMAN Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS N ISLAM MS. L ISLAM	PP, ASSAM
28	AB/504/2022 FIXED	ABDUL REZAK BORBHUYAN Versus THE STATE OF ASSAM	MR M RAHMAN MR A SHARMA	PP, ASSAM
29	AB/1116/2022 FIXED	ANISUL ISLAM AHMED Versus THE STATE OF ASSAM	MR Z KAMAR A RAHMAN MD I H LASKAR	PP, ASSAM
30	AB/1135/2022 FIXED	KAJIM UDDIN AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	AB/1435/2022 FIXED	ANOWAR HUSSAIN @ ANEAWAR HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
32	AB/1443/2022 FIXED	HAFIJA KHATUN @ HABIJA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
33	AB/1456/2022 FIXED	SAILENDRA BORA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D MAHANTA	PP, ASSAM
34	AB/1462/2022 FIXED	ISMAIL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	H A AHMED PP, ASSAM
35	AB/1478/2022 FIXED	SIRAJ UDDIN BARBHUIYA @ SIRU MIYA BARBHUIYA AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
36	AB/1639/2022 FIXED	ROPHIDONA JALONG Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
37	AB/1676/2022 FIXED	RAGHAV KHAKHOLIA @ RAGHAB KUMAR KHAKHOLIA Versus THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR	PP, ASSAM
	WITH			
38	AB/1638/2022	RAJ KUMAR KHAKHOLIA Versus THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	PP, ASSAM
39	AB/1806/2022 FIXED	NAJMA KHATUN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
40	AB/1816/2022 FIXED.	UDDIPANA CHAKRAVARTY Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
41	AB/1862/2022 FIXED	DHAMENDRA GOGOI AND 2 ORS Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR. P K GOGOI	PP, ASSAM
	WITH			
42	AB/1944/2022	DORPON CHIRING PHUKAN @ DEEP PHUKON Versus THE STATE OF ASSAM	MR. S R GOGOI	MR. P K GOGOI MR. A BURAGOHAIN PP, ASSAM
43	AB/1930/2022 FIXED	MD. ABDUL MANNAN AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
44	AB/1937/2022 FIXED	BIKI DAS Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

45	AB/1955/2022 FIXED	AMBIA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
46	AB/1987/2022 FIXED	NIBEDITA NATH AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	
47	AB/1988/2022 FIXED	DR. SHOBHANA NAYAK RAO AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
48	AB/1994/2022 FIXED	BINNAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
49	AB/2018/2022 FIXED	SABIRUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
50	AB/2031/2022 FIXED	MOSLEM ALI SHEIKH @ MOSLEM ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
51	AB/2058/2022 WITH SCANNED COPY OF CD. FIXED.	ANAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
52	AB/2063/2022 FIXED	JOYNUL HAQUE LASKAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA PP, ASSAM
53	AB/2064/2022 FIXED	SULEMAN ALI AHMED Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
54	AB/2082/2022 FIXED	FOKHAR UDDIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
55	AB/2083/2022 FIXED	ABDUL HALIM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
56	AB/2086/2022 FIXED	SAHJAHAN SIDDIQUE Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
57	AB/2090/2022 FIXED	MANASH DEKA Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
58	AB/2092/2022 FIXED	HARESWAR SENAPATI @ HARESWAR RADU Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
59	AB/2120/2022 FIXED	MRS RUBI DAS AND ANR. Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
60	AB/2123/2022 FIXED	NAYAN JYOTI DAS Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
61	AB/2132/2022 FIXED	ATOWAR ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
62	AB/2151/2022 FIXED	MD. RUBUL ALI Versus THE STATE OF ASSAM	MR. S R GOGOI	PP, ASSAM
63	AB/2154/2022 FIXED	NEKIB ALI AHMED AND 7 ORS. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

64	AB/2169/2022 FIXED	AMJAD HUSSAIN LASKAR @ RIKI Versus THE STATE OF ASSAM	MR. T MOHAMMAD	PP, ASSAM
65	AB/2209/2022 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
66	AB/2223/2022 FIXED	ABDUL KADIR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6730/2021	MINTU BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR D C K HAZARIKA MS J KALITA	SC, AG (A AND E) SC, FINANCE SC, SOIL CONSERVATION DEPTT.
2	Cont.Cas(C)/455/2022	GOPICHAND BHAGAT Versus MUKUL KUMAR SAIKIA AND ANR	MR B P BORAH	
3	Cont.Cas(C)/457/2022	ANJA BHARAT CHOUHAN Versus GYANENDRA DEV TRIPATHI, IAS	M ALAMGEER MR. A H M R CHOUDHURY	
4	WP(C)/3428/2022 FIXED	JAYANTA DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
5	WP(C)/4323/2022	DIBYANGA MANCHA, ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
6	WP(C)/4890/2022 FIXED	PABITRA MOHAN DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS G DEKA MS. K KALITA	GA, ASSAM SC, GAD
7	WP(C)/5259/2022	ANIL CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, REVENUE
8	WP(C)/5262/2022	PULAK BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
9	WP(C)/5264/2022	DURLABH CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM
10	WP(C)/5268/2022	SMT. BINA PANI DEORI Versus THE STATE OF ASSAM AND 3 ORS.	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, WPT AND BC SC, FINANCE
11	WP(C)/5271/2022	ABDUL BATEN SK Versus THE STATE OF ASSAM AND 4 ORS.	MR A ISLAM	GA, ASSAM SC, REVENUE

12	WP(C)/5276/2022	SIDDHESWAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
13	WP(C)/5278/2022	ATINDRA NATH SEN Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, AG SC, HEALTH AND F W SC, PWD SC, P H E SC, F C I
14	WP(C)/5280/2022	HEMENDRA BAGLARI AND 2 ORS. Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, WPT AND BC SC, FINANCE
15	WP(C)/5281/2022	AJAY KUMAR DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS. -A	MR. P P DAS MD. S M RAHMAN MR. R AHMED MR A I TALUKDAR	SC, FINANCE AND TAXATION
16	WP(C)/5286/2022	SMT. LABANYA BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
17	WP(C)/5290/2022	KUNTIL BHUYAN Versus UNION OF INDIA AND ANR.	MS. B CHOUDHURY MR. P. CHOUDHURY	ASSTT.S.G.I.
18	WP(C)/5291/2022	MD. MOHIBUL HOQUE Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LTD (AMTRON) AND ANR	MD S HOQUE MR M HOQUE	
19	WP(C)/5299/2022	DIBYAJYOTI BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	SC, FOREST
20	WP(C)/5302/2022	SISURAM MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ZAMAN MR. M ALAM	GA, ASSAM SC, HANDLOOM AND TEXTILE
<u>ADMISSION</u>				
21	WP(C)/1104/2017 B/O	DHANJIT KR. GAYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.U SARMA MS.N SHYAMAL MR.M P SARMA MS.P BORGHAIN	GA, ASSAM MR.S P DAS SC, DE & CT SC, LABOUR and UNEMPLOYMENT
22	WP(C)/7122/2018 FIXED	KAHINUR SAYEDA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM MR. R K TALUKDAR SC, HEALTH SC, FINANCE
23	WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
24	WITH WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
25	WP(C)/6642/2019 FIXED	JC-410680M NB/SUB UDAYAPPAN N Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	ASSTT.S.G.I.
26	WP(C)/7400/2019 FIXED	RATI RAM ARAY Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.

27	WP(C)/7488/2019	ARJENDER KUMAR Versus UNION OF INDIA AND 3 ORS.	MR. D J DAS MR. V KUMAR	MRS A GAYAN (C.G.C.) (r-1 to 3) ASSTT.S.G.I.
	WITH			
28	WP(C)/2376/2020	HARI DAS Versus THE UNION OF INDIA AND 10 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
	WITH			
29	WP(C)/2427/2020	MADAN LAL Versus THE UNION OF INDIA AND 17 ORS	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
30	WP(C)/8987/2019 FIXED	NIDANUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
31	WP(C)/826/2020 FIXED	JUNEDHAR DOWARAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOOND MR. K MOHAMMED	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD
32	WP(C)/2988/2020 FIXED	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. B K DAS MR H P GUWALA SC, NF RLY
33	WP(C)/5781/2020 FIXED	LOKNATH BORA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE
34	WP(C)/414/2021 FIXED	RAJIV CHANGMAI AND 7 ORS. Versus THE UNION OF INDIA AND 8 ORS.	SC, APSC MR. M K DAS MS Z ANJUM MR. U S BORA	SC, PWD ROAD MR. S C KEYAL (SC, AICTE) SC, APSC MR. P P DUTTA MR H GUPTA ASSTT.S.G.I. SC, PWD
35	WP(C)/1192/2021	PRASANNA SARMA AND 68 ORS Versus ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	SC, A G V B
36	WP(C)/5667/2021 FIXED	NAYAN MONI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. S N TAMULI MS. A BEGUM	SC, HEALTH
37	WP(C)/6816/2021	MAJOR RAM LOCHAM Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 5 OTHER	MR. A CHETIA MR R HOQUE MS A P KAKOTY MR. PRAN BORA	MR. M K DAS
38	WP(C)/7299/2021 B/O	BABLI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM MR. U N CHATTRY (R-6,7) MR. O LASKAR (R-6,7)
39	WP(C)/111/2022 FIXED	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE
40	WP(C)/962/2022 FIXED	MD. SOFIQUR RAHMAN @ SAFIQL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR R LODH	SC, P AND R.D. GA, ASSAM
41	WP(C)/2150/2022	HALADHAR HALOI Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	SC, P AND R.D. GA, ASSAM
42	WP(C)/4547/2022 FIXED	LANDAN BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B K DAS	GA, ASSAM SC, IRRIGATION
		ORDERS		
43	Cont.Cas(C)/49/2019 FIXED	SHYAMAL KANTI AICH Versus BORSINGH RONGPI AND ANR.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
44	Cont.Cas(C)/395/2020 FIXED	HASNIN SHAMINA SAYYID Versus SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI

45	Cont.Cas(C)/526/2020 FIXED	BALI RAM SINGH AND 76 ORS Versus SUSHANT KUMAR MISHRA AND 3 ORS.	MR. U K NAIR MR. K GOGOI MR. A R TAHBILDAR MR. M P SARMA	MR A DASGUPTA MR. B K DAS MR. B K DAS MR. B DAS
46	Cont.Cas(C)/23/2021	MADAN LAL BOSE Versus DHARANI DHAR BORO, ACS AND ANR	N BAISHYA MR. M SARANIA MR H MEDHI	MR. D SAIKIA (R-1) MR. S BORA (R-1) MS. R B BORA (R-1)
47	Cont.Cas(C)/38/2021	DHANANJOY BARMAN Versus JISHNU BARUAH AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	MR. D SAIKIA (R-4) MR. D NATH (R-2,5,6) MS. N BORDOLOI (R-4) MR D KALITA (R-2,5,6)
48	Cont.Cas(C)/404/2021	PRADIP MAHANTA Versus RAMENDRA NATH SARMA	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. I CHOUDHURY G BAROOAH
49	Cont.Cas(C)/478/2021 FIXED	KISHALAYA BHATTACHARJEE Versus RAJESH KEMPRAI	MR. JUNM LASKAR MS. A AHMED	MR. B CHOUDHURY MR. B GOGOI MR P NAYAK
50	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4)
51	I.A.(Civil)/1652/2022 in WP(C)/5008/2014	ON THE DEATH OF LATE SURESH PRASAD SINGH HIS LEGAL HEIRS SMTI TARA DEVI Versus THE UNION OF INDIA and 2 ORS	MR. S BORA MS J RAJKUMARI	ASSTT.S.G.I.
	WITH WP(C)/5008/2014	SURESH PRASAD SINGH Versus THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.J SAIKIA	ASSTT.S.G.I.
HEARING				
52	WP(C)/7845/2015 B/O	NO.971420374 CONSTABLE/GD SRI SANTOSH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR B D DAS MR.R SARMA MR.P P BARUAH MRS R DEKA MR. R SARMA	MR. S C KEYAL C.G.C. MR.M PHUKANR-1 to 5 ASSTT.S.G.I.
53	WP(C)/3886/2020 FIXED	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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13)	MS. J PAUL	13-08-2022	To	30-08-2022
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15)	MR. S SHARMA	16-08-2022	To	17-08-2022
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19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1969/2022	MD MUSARAF Versus THE STATE OF ASSAM	MR H ROHMAN MS. J GHOSH	PP, ASSAM
2	Bail Appln./1972/2022	SANJIT GAYARI Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
3	Bail Appln./1973/2022	ANJU BEGUM @ MISS SAHIDA KHATUN @ ANJU KHATUN Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR G PHUKAN MR H BEZBARUA MS. S. SAIKIA	PP, ASSAM
4	Bail Appln./1974/2022	KADER ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MR. A K DAS	PP, ASSAM
5	Bail Appln./1975/2022	SABIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
6	Bail Appln./1976/2022	RAMLOCHAN CHOUDHURY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
7	Bail Appln./1980/2022	HEMANTA BORA Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
MOTION				
8	Crl.Pet./187/2022 WITH LCR 1 FILE, B/O	LOHIT CH KALITA Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH MR. A SARMAH	PP, ASSAM
9	Crl.Pet./799/2022	MD. ATKUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
10	Crl.Pet./801/2022	BIRENDRA CHETRY AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

11	Crl.Pet./802/2022	ANKUR JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED MS M ROY	
12	Crl.Pet./803/2022	SAIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J ISLAM MRS. M TALUKDAR MR. N I KHAN	PP, ASSAM
13	Crl.Pet./804/2022	CHONGHOI HAOKIP Versus UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	MR. S C KEYAL SC, DRI
14	AB/2288/2022	DR. MONOJIT HORE Versus THE STATE OF ASSAM	MS D CHAUDHURY MR A K PAUL	PP, ASSAM
15	AB/2289/2022	NARESWAR MALAKAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI	PP, ASSAM
16	AB/2290/2022	MUNTU SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
17	AB/2293/2022	SMT. KABITA DAS Versus THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR	MR. S C KEYAL SC, NCB
ADMISSION				
18	Crl.Pet./143/2021 WITH LCR (ONE FILE).	MOIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. JUNM LASKAR MS. A AHMED	MD F H LASKAR (R-2) PP, ASSAM
19	Crl.Pet./163/2021	DEBESWAR BORA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY	MR. N D BHUYAN (R-2) MR. P K MAZUMDAR (R-2) MR P D BHUYAN (R-2) PP, ASSAM
20	Crl.Pet./649/2021	SUBHASHIS KAR Versus THE STATE OF ASSAM AND ANR	MR B SINHA MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS T DEBNATH	MS M HAZARIKA MR D KHAN (r-2) PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./1557/2022 WITH CASE RECORD AND CASE DIARY	GAUTAM ROKSHIT @ GAUTAM RAKSHIT Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	PP, ASSAM
22	Bail Appln./1561/2022	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
23	Bail Appln./1663/2022	SABEER UDDIN LASKAR @ SABEERUDDIN LASKER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./1716/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SUKUMAR DAS Versus THE STATE OF ASSAM	MS. N BEGUM MR P DAS A DAS MR P PRAWAR	PP, ASSAM
25	Bail Appln./1723/2022 FIXED	HAFIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S KATAKI MS. R DUTTA	PP, ASSAM
26	Bail Appln./1735/2022 WITH CASE DIARY AND CASE RECORD, FIXED	ARJUN PEGU Versus THE STATE OF ASSAM	MR. R P HAZARIKA R JAMAN	PP, ASSAM
27	Bail Appln./1738/2022 FIXED	MD. SAHIDUL ALI Versus THE STATE OF ASSAM	MR M RANA A SARKAR	PP, ASSAM
28	Bail Appln./1883/2022 FIXED	MD. TAFIQUE ALI @ MD. TAFIK ALI @ TEKELI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM

29	Bail Appln./1915/2022 FIXED	ABHISHEK DAS @ BITTU Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR H NATH	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/1233/2022 FIXED	SOPIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
31	AB/1867/2022	SAIFUL ISLAM SK Versus THE STATE OF ASSAM	MR M CHOUDHURY	PP, ASSAM
32	AB/1990/2022	FAJLUL HOQUE Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
33	AB/1998/2022	CHENI DUTTA PARIR DEORI @ CHANI DUTTA PATIR DEORI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
34	AB/2000/2022	MD. MUJAKKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. U C RABHA MD A SAHAD	PP, ASSAM
35	AB/2012/2022	SANJAY DAIMARI Versus THE STATE OF ASSAM	MR. T DEURI J RABHA MS T WAPANGLA MR D KALITA	PP, ASSAM
36	AB/2013/2022	NARESH CHANDRA RABHA Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
37	AB/2025/2022	MD. AKKASH ALI AND 4 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
38	AB/2041/2022	MD NUR ALOM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
39	AB/2044/2022	AKTAR ALOM Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
40	AB/2053/2022	ANJAN DAS Versus THE STATE OF ASSAM	R DAS	PP, ASSAM

ORDERS

41	I.A.(CrI.)/761/2019 WITH LCR 3 FILES(REST OF THE 4 FILES ARE IN SECTION) in CrI.A./354/2019 WITH CrI.A./354/2019	SRI LAITONJAMCHA INDRAMANI SINGHG Versus THE STATE THROUGH CBI	MR. M G SINGH MR. M K DUTTA MR. N T SINGH	MR. S C KEYAL SC, CBI
	WITH CrI.A./292/2019	SRI LAITONJAMCHA INDRAMANI SINGHG Versus THE STATE THROUGH CBI	MR. M G SINGH MR. N T SINGH MR. M K DUTTA	MR. S C KEYAL SC, CBI
42	CrI.A./292/2019 WITH CrI.A./293/2019	SMT. SANGITA DUTTA ROY Versus CENTRAL BUREAU OF INVESTIGATION	MR. P BORA MR. S P CHITTAWAT	SC, CBI
43	CrI.A./293/2019	SRI RATNADEEP DUTTA ROY Versus CENTRAL BUREAU OF INVESTIGATION	MR. P BORA MR. S P CHITTAWAT	SC, CBI
44	I.A.(CrI.)/79/2022 WITH LCR 10 FILES in CrI.A./399/2019 WITH CrI.A./399/2019	SRI RANU MAHANTA AND 3 ORS. Versus THE STATE OF ASSAM	MS D BORGHAIN	PP, ASSAM
		SRI ANIL MAHANTA Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS KASHMIRI BORAH	PP, ASSAM

45	I.A.(CrI.)/114/2022 in CrI.A./1762/2022	ASHIK BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE MS. N GOGOI	PP, ASSAM
	WITH CrI.A./1762/2022 (Filing Number)	ASHIK BARUAH Versus THE STATE OF ASSAM AND ANR. B	MS. S KANUNGOE	
46	I.A.(CrI.)/259/2022 WITH LCR 4 FILES, FIXED in CrI.A./207/2021	MAHIM @ MOHIM DUARAH @ MOLOKA Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
	WITH CrI.A./207/2021	MAHIM @ MOHIM DUARAH @ MOLOKA Versus THE STATE OF ASSAM AND ANR.	MR. C BORUAH MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
STAY MATTERS				
47	CrI.Rev.P./220/2019 WITH LCR 4 FILES	RATAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R HUSSAIN MR. R HUSSAIN MR. M K BORAH (P1,P2) MR N AHMED MR A ALI MR. V SHARMA	MR. N ISLAM (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/5453/2021	M/S ADIDEV COMMERCIALS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, RAILWAY
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/910/2022 in WP(C)/4430/2021 WITH WP(C)/4430/2021	PADMARAJ RJ Versus GRIHAM FOODS AND HOTEL PVT. LMTD. PADMARAJ RJ Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR P K BASU SC, RAILWAY SC, RAILWAY
3	I.A.(Civil)/1938/2022 in WP(C)/1599/2022 WITH WP(C)/1599/2022 CAVT. NO. 09802/021,	M/S MARAJAN MEEN PALAN ATMA SAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS. M/S MARAJAN MEEN PALAN ATMA SAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. S BANIK	GA, ASSAM MS D BORGHAIN GA, ASSAM MS D BORGHAIN (r-5) MR. P GOHAIN (r-5) MS. M SARMAH (r-5) MR P KOULI MR D SARMAH, FOR CAVEATOR

ADMISSION

4	WP(C)/3181/2016	GANGA DHAR DAS and 3 ORS Versus THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR. R BORPUJARI,SC,REVENUE DEPARTMENT. MR. B GOGOI, SC, PWD SC, PWD ASSTT.S.G.I. (R1)
5	WP(C)/2057/2017	SRI RAJDHANI INDUSTRIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
6	WP(C)/2766/2017	NITUL NEOG Versus THE STATE OF ASSAM and 3 ORS.	MR.P HAZARIKA MR.M CHOUDHURY MS.P DAS MR.P K MUNIR	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
7	WP(C)/5429/2017 CAVT. NO. 1306/2017	SOFIQUL ISLAM Versus THE STATE OF ASSAM and 5 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR.N BARUA FOR CAVEATOR
8	WP(C)/6101/2017	ANIMA DAS Versus THE STATE OF ASSAM and 4 ORS.	MR. S SAIKIA MR. D K BAGCHI	GA, ASSAM MR. N K HALOI(R-5) MR. K M HASSAN R-5
9	WP(C)/5468/2019 CAVT. NO.0744/2019	AFIYA BEGUM LASKAR AND 28 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. M K CHOUDHURY MR M J QUADIR MR. K MIRA	MR H I CHOUDHURY SC, PNRD GA, ASSAM MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. K P PATHAK FOR CAVEATOR
	WITH I.A.(Civil)/3495/2019 in WP(C)/5468/2019	SHAMIMA AKHTAR LASKAR Versus AFIYA BEGUM AND 35 ORS	MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM MR. M J QUADIR MR. H I CHOUDHURY
	WITH			
10	WP(C)/5419/2020	MORIOM BIBI AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR E AHMED MR. R A CHOUDHURY	SC, PNRD GA, ASSAM
11	WP(C)/983/2020	M/S. SPEY BOTTLERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR K P PATHAK MR. B J MUKHERJEE MS R SAHA	MRS. R BORAH MS. M BHATTACHARYYA, SC, GA, ASSAM & REVENUE (R-6,7) SC, RAILWAY
12	WP(C)/4834/2020	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR. B GOGOI (r-2) MR S KHOUND MR P NAYAK (r-2) MS. N BORAH MR A CHALIHA (r-2) MS RUKMINI BARUA (r-2) MS PADMINI BARUA (r-2)
	WITH I.A.(Civil)/1275/2021 in WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA Versus M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA
13	WP(C)/2354/2021 FIXED	SACHIN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM MR. P J SAIKIA MR. N BORAH (R-4,5,6) MR H MAZUMDER (R-4,5,6) MR. P BORDOLOI MR P K BORA (R-4,5,6)

14	WP(C)/2599/2021	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR S MUKTAR (R5-R13)
15	WP(C)/3629/2021	NARAYAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR P P MEDHI MR. D GOGOI MR. D BORO MR. S A CHOUDHURY	GA, ASSAM MR. D DOLEY (R-7) SC, AFDC SC. FOR MISSING AUTONOMOUS COUNCIL
16	WP(C)/5078/2021	M/S ASSENT CHEMICAL LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS R BORUAH	SC, INDUSTRIES AND COMMERCE
17	WP(C)/5758/2021	M/S WOODLAND WORKS (I) PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. A DAS	MRS S BARUAH ASSTT.S.G.I.
18	WP(C)/5876/2021	NIRMALENDU LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GHOSH MS F AHMED	MR S DUTTA (R-2) GA, ASSAM MR. M U MAHMUD (r-3) MR. S DUTTA (R-2) MS. M BEGUM (r-3) MR S H MAHMUD (r-3) SC, S.M.B.
19	WP(C)/6084/2021	MOJIBUL SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM SC, REVENUE
20	WP(C)/6265/2021	BARDUAR GAON PANCHAYAT SAMABAI SAMITY LTD. AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR D KALITA MS A BHUYAN	MR. D DAS SR. ADV MR. K GOGOI (R NOS.1 to 4)
21	WP(C)/6281/2021	RAJEN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R- 1,3,4) MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-5) MR. R BORPUJARI (SC, FINANCE DEPT., R-2)
	WITH			
22	WP(C)/6279/2021	MONU NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. K GOSWAMI (R 5) MR. R BORPUJARI (R 2) MR. B J TALUKDAR (R 1, 3, 4) SC, REVENUE ADDL. SR. GA, ASSAM SC, FINANCE
23	WP(C)/6814/2021	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
	WITH			
24	WP(C)/6818/2021	ABU MAHAMMAD ZAKARIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
25	WP(C)/173/2022	MD. AHMED ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
26	WP(C)/448/2022	ANITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI MR. K K HANDIQUE MS RIMPI DUTTA	SC, SEC. EDU. MR U SARMA SC, SEBA MS. S SARMA, SC, HEALTH & FAMILY WELFARE DEPTT. (R-1,2,5)

27	WP(C)/713/2022	CHANDAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHETIA	GA, ASSAM SC, BTC
28	WP(C)/720/2022	PINKU BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MS N NEWME	GA, ASSAM SC, BTC
29	WP(C)/976/2022	NABAJEET DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, BTC
30	WP(C)/2599/2022	MOON KUMAR NATH Versus STATE BANK OF INDIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR S S SHARMA MR. R K D CHOUDHURY, ASGI (R-5) MR. B J MUKHERJEE MR. H BURAGOHAIN (R-1 TO 4) MR B DEORI, GA, ASSAM (R- 6 TO 8)
31	WP(C)/3409/2022	MD. MUSLIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM SC, IRRIGATION
32	WP(C)/3989/2022	TARINI DEKA AND 6 ORS. Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I. SC, PCB SC, REVENUE
WITH				
33	WP(C)/3528/2022	PANKAJ LOCHAN BAISHYA AND 197 ORS Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R13- 17) MR. S SARMA(R13-17) MR D DAS MS E NATH (R13-17) ASSTT.S.G.I. SC, REVENUE SC, PCB

ORDERS

34	WP(C)/5469/2015	BIREN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.D MOZUMDER MR. J H SAIKIA	GA, ASSAM
35	Cont.Cas(C)/549/2016	RUPAK KALITA Versus M.C. BORO and 3 ORS	MR.J M A CHOUDHURY MR.A B T HAQUE	
36	WP(C)/5827/2017	M/S. ULTIMATE TECHNOFUSION Versus THE STATE OF ASSAM and 4 ORS.	MR. D DEKA MR. S A HUSSAIN MR. G K SARMA	GA, ASSAM
37	Cont.Cas(C)/420/2019	AZAD HUSSAIN LASKAR Versus ASHUTOSH AGNIHOTRI AND ANR.	MR. A ROSHID MS. M R DEVI	MR. Y DOLOI
38	Cont.Cas(C)/679/2019	BABURAM MURMU Versus ARUNA RAJORI AND 4 ORS.	MR. M R KHANDAKAR MR. A K AZAD	MR B D DAS MR H K SARMA MRS R DEKA
39	Cont.Cas(C)/680/2019	SUSHILA KARMAKAR Versus ARUNA RAJORI AND 4 ORS.	MR. M R KHANDAKAR MR. A K AZAD	MR B D DAS MR H K SARMA MRS R DEKA
40	WP(C)/7454/2019	RAMENDRA BHUSAN SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR G CHOUDHURY MS. K PHUKAN
WITH				
	I.A.(Civil)/1910/2020 in WP(C)/7454/2019	DHANMAYA GAUTAM Versus RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
41	WP(C)/8877/2019	GHANASHYAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, HEALTH

42	I.A.(Civil)/345/2020 WITH WP(C)/6653/2015(D/O) in Review.Pet./155/2019 WITH Review.Pet./155/2019	SRI KHAGEN SARMA AND 21 Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR A DAS	GA, ASSAM ASSTT.S.G.I.
43	Cont.Cas(C)/485/2020	SRI KHAGEN SARMA AND 21 Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
44	Cont.Cas(C)/591/2020	PABINDRA DUTTA CHOWDHURY ALIAS OPU DUTTA CHOWDHURY Versus SRI KUMAR SANJAY KRISHNA, IAS	MR. B D GOSWAMI MR A CHOWDHURY MR. J M GOGOI MS. B CHOWDHURY	MR. D SAIKIA (R5, R6) MR. B GOGOI (R5, R6) MR P NAYAK (R5, R6) MR A CHALIHA (R5, R6) MR. D S DEKA (R5, R6)
45	Cont.Cas(C)/137/2021	RENUJA KHATUN PATOWARY Versus DR SADNEK SINGH, IAS AND ANR	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. N BARUAH MR. R J DAS
46	Cont.Cas(C)/77/2021 WITH WP(C)/1762/2021	MAHENDRA DAS Versus RAMAKANTA DEORI AND 2 ORS	MR M H AHMED MD. A HAI	GA, ASSAM MR. S KATAKI MR A SARMA, SC, AFDC MS. R DUTTA
47	Cont.Cas(C)/209/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MR A HAI MS. N SULTANA	SC, FISHERY
48	Cont.Cas(C)/465/2021	SULTAN ALI Versus PALLAB MAZUMDAR, ACS	MR M RAHMAN MR. M HOSSAIN	
49	Cont.Cas(C)/6224/2021 WITH I.A.(Civil)/2136/2021 in WP(C)/6224/2021	MD AHMED KHAN AND ANR. Versus PALLAV GOPAL JHA AND 2 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. S D PURKAYASTHA (R-2) MR. S D PURKAYASTHA (R-2) MR. B K DAS (R-3) MR. A DEKA (R-2) MR. A DEKA (R-2)
50	Cont.Cas(C)/329/2022 WITH I.A.(Civil)/694/2022 WP(C) 5541/2008 (Disposed) in WP(C)/5541/2008	AHMED KHAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR G J SAIKIA MR. B D DEKA N CHAUDHURY MR A BHATRA	GA, ASSAM SC, REVENUE
51	Cont.Cas(C)/3637/2021	AHMED KHAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE
52	Cont.Cas(C)/6431/2021	DR. HOMESWAR SARMAH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. FOR MISSING AUTONOMOUS COUNCIL
53	WP(C)/3637/2021	ALI AKBAR Versus THE STATE OF ASSAM AND 6 ORS.	MD K RAHMAN MS P M SARMA	GA, ASSAM SC, AEGCL SC, FINANCE SC, REVENUE
54	Cont.Cas(C)/329/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR P NAYAK MR. R K MUSHAHARY
55	I.A.(Civil)/694/2022 WP(C) 5541/2008 (Disposed) in WP(C)/5541/2008	ON THE DEATH OF BIRAJ SUTRADHAR , HIS LEGAL HEIRS SMTI GITANJALI DASSUTRADHAR AND ANR. Versus ON THE DEATH OF KULAJIT DAS HIS LEGAL HEIR SMTI DIPANNITA DAS	MR. R DUBEY	GA, ASSAM

	WITH I.A.(Civil)/1501/2019	SRI BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR. N GOSWAMI (GA, ASSAM, R-6) MR S KHOUND (R- 1(a),1(b),1(c),2,3,4)
	WITH I.A.(Civil)/99/2021	BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR S KHOUND
55	WP(C)/741/2022	DULAL BORA Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
56	I.A.(Civil)/1930/2022 in WP(C)/6339/2021	SHANTANU DUTTA Versus AMLAN JYOTI MAHANTA AND 6 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, EXCISE DEPTT.
	WITH WP(C)/6339/2021	AMLAN JYOTI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT.
57	I.A.(Civil)/2019/2022 WITH RECORDS 2 NOS. in WP(C)/2251/2021	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
	WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	MR. R BARUAH (r-1) S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
58	WP(C)/4618/2022 FIXED	QUIPPO OIL AND GAS INFRASTRUCTURE Versus THE OIL INDIA LIMITED AND 3 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, OIL
<u>STAY MATTERS</u>				
59	WP(C)/490/2022	SURMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A MANNAF MD A S ALI MR. N HUSSAIN	GA, ASSAM MR. K MOHAMMED (r-8) SC, REVENUE SC, AFDC (R-6,7)

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
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17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022

19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1860/2022 WITH WP(C)/3506/2022(D/O)	MANGAL ALI KHAN AND 3 ORS. Versus THE BOARD OF DIRECTORS OF DESH BHAKTA SAMABAY SAMITTEE LTD. AND 4 ORS.	DR. B AHMED MR. A K AZAD MR S A SIKDER	SC, CO OP MR. A M KHAN
ADMISSION				
2	WP(C)/2598/2016	MEHDI HASAN Versus THE STATE OF ASSAM AND 3 ORS	MR.M HUSSAIN MR.H R AHMED	GA, ASSAM(R 1-3) SC, FOREST MR.R K BORA(R 4)
3	WP(C)/5491/2017	CHIRANJIB DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM
4	WP(C)/4584/2018	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
5	WITH WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
6	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
7	WP(C)/7511/2018	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM SC, FINANCE

8	WP(C)/8192/2018	REYAJUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D. C. BORAH (R-5) MR. A CHAMUAH MR. B. GOGOI (SC, FINANCE DEPARTMENT) SC, HEALTH ASSTT.S.G.I. SC, FINANCE DEPTT.
9	WP(C)/4140/2019	MADHAB SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	GA, ASSAM SC, AG MR. B HALDAR (R-6) MR. M A CHOUDHURY MR G BHARADWAJ (R-6) MS. P GHOSH (R-6) SC, P H E
10	WP(C)/4160/2019 B/O	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM MR P NAYAK MR P NAYAK SHRI D. NATH, SC, PWD
11	WP(C)/6046/2019	RINU BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM
12	WP(C)/7287/2019	JC-2500215 SUB/GD KRISHAN CHAND Versus UNION OF INDIA AND 2 ORS	MS. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI (CGC)
13	WP(C)/8383/2019	NAMITA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR R CHAKRAVORTY MS. M DEV MRS. A BASUMATARY S RABHA MS. N DEB MS. P DEB	GA, ASSAM
14	WP(C)/8653/2019	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
15	WP(C)/9042/2019	SAMSUL HOQUE AND 3 ORS. Versus THE UNION OF INDIA AND 12 ORS	MR A ISLAM MD H R AHMED	SC, PNRD GA, ASSAM ASSTT.S.G.I. MR. B C CHOUDHURY MR. B C CHOUDHURY (R13)
16	WP(C)/9564/2019	SMTI. TRISHNA MONI RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P SAIKIA	GA, ASSAM
17	WP(C)/201/2020	ABDUL HASIM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM MR. M NATH, SC, PNRD
18	WP(C)/2889/2020	SUMAN SUTRADHAR Versus THE CHAIRMAN CUM MD AND 3 ORS	MR. J LASKAR	SC, F C I
19	WP(C)/3778/2020	PRATIBHA BAISHYA @ PRATIVA BAISHYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B KUMAR	GA, ASSAM
20	WP(C)/5013/2020	SRIMATI ARUNIMA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
21	WP(C)/8220/2019	NARAYAN PRASAD RABHA AND 75 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
22	WP(C)/8423/2019	AJOY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH

23	WITH WP(C)/8668/2019	DIMPAL TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
24	WITH WP(C)/8841/2019	PRANJAL LAHKAR AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
25	WITH WP(C)/8845/2019	ABDUL RABIYAL AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
26	WITH WP(C)/8999/2019	BISWAJIT HANDIQUE AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
27	WITH WP(C)/9198/2019	OM BAHADUR CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
28	WITH WP(C)/9377/2019	SRI APURBAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
29	WITH WP(C)/9388/2019	SRI NABAJIT PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
30	WITH WP(C)/1931/2020	JAYANTA HAZARIKA AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
31	WITH WP(C)/2315/2020	PRADIP BORGHAIN AND 91 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
32	WP(C)/1546/2021 FIXED	RANJAN KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM
33	WITH WP(C)/1534/2021	UTPAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM
34	WP(C)/2816/2021	RIMJHIM DAS (BORA) Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	GA, ASSAM SC, PWD
35	WP(C)/3678/2021	MISS MAYURI GOGOI Versus THE STATE OF ASSAM AND 11 ORS	MR. U K NAIR MR. A BORO MR. B DEORI	MR B D DAS (r-9,10,11,12) MR. P BHOWMICK (r-9,10,11,12) SC, APDCL MS K PHUKAN (R-10)
36	WP(C)/4767/2021	ROBIN CHANDRA BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH AND F W
37	WP(C)/5659/2021	MADHAB GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
38	WP(C)/7106/2021	ABUL HASIM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR P C GOSWAMI MR. P P DAS	GA, ASSAM SC, AG MR. D SARMA (R-6,7) MR. ABU JAHID (R-6,7) SC, FINANCE

39	WP(C)/59/2022	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	SC, P AND R.D.
40	WP(C)/104/2022	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MS D BARUAH MS BISMITA BARMAN	SC, P AND R.D.
41	WP(C)/123/2022	KUNAL KISHORE (IRLA NO. 7139) Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R DEVI ASSTT.S.G.I.
42	WP(C)/376/2022	BHARATI CHUTIA Versus OIL INDIA LIMITED AND 2 ORS	MR R CHAKRAVORTY MR. S RABHA	SC, OIL
43	WP(C)/3750/2022	MD. JAFFER IMAM ANSARI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	SC, IRRIGATION
ORDERS				
44	Cont.Cas(C)/151/2017	DULAL AHMED MAZUMDAR and 7 ORS. Versus KUJENDRA DOLEY and 9 ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R-3&4)(R-5) MR.N HAQUE(R- 1&2) MR.A K AZAD(R- 3&4) MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(-5)
45	Cont.Cas(C)/347/2018	HAREN GOGOI Versus BIREN MUDOI AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	
46	Cont.Cas(C)/579/2018	RIPUL BRAHMA Versus BIREN CHANDRA PHUKAN ANR ANR.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM
47	Cont.Cas(C)/121/2019	JYOTISH CHANDRA BARO Versus ALOK KUMAR AND ORS	MR. U K DAS	MR D KALITA (R-7,8) MR. D NATH (R-7,8) MR. R DHAR (R-9) MR M DEY (R-9)
48	Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3) MR. A K BHUYAN MR. S BORA (r-3) MS. R B BORA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
49	Cont.Cas(C)/480/2019	ALAKA RANI PAUL Versus ANURAG GOYAL AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. D SAIKIA MR. D P BORAH
50	WITH WP(C)/3330/2018	ALAKA RANI PAUL Versus THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
	WITH I.A.(Civil)/4291/2019 in WP(C)/3330/2018	STATE OF ASSAM AND 2 ORS Versus ALAKA RANI PAUL	MR. D P BORAH SC, HEALTH	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
	WITH I.A.(Civil)/2097/2020 in WP(C)/3330/2018	ALAKA RANI PAUL Versus THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
51	Cont.Cas(C)/686/2019	KIRAN CHANDRA DEKA AND ANR. Versus BIREN PHUKAN	MR. A K SARMA MR H J TAMULI	

52	Cont.Cas(C)/85/2020	BIJU SARMA AND 10 ORS. Versus NAZRUL ISLAM AND 2 ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	MR. D SAIKIA (R-3) MR. B GOGOI (R-3) MR P NAYAK (R-3) MR A CHALIHA (R-3)
53	Cont.Cas(C)/503/2020	BICHITRA KUMAR DEORI Versus RATINDRA NHUYAN AND ANR	MR. I CHOUDHURY MR R L CHUTIA	MR. D SAIKIA MR. B GOGOI
54	Cont.Cas(C)/147/2021	SATYABAN DAS Versus MANOJ KUMAR, IAS	MR. M AHMED MD I H LASKAR	MR. D NATH MR D KALITA
55	Cont.Cas(C)/166/2021	RAMESH CH DEKA Versus DEVAJYOTI HAZARIKA AND ANR.	MR G Z AHMED MR S RAHMAN	MR. D SAIKIA (r-2) MR. S BORA (r-2)
56	Cont.Cas(C)/178/2021	JAGANNATH BAYAN Versus MANOJ KUMAR, IAS	MR. M AHMED MD I H LASKAR	
57	Cont.Cas(C)/186/2021	TAHER BARBHUIYA Versus J.B. EKKA, IAS,	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. M NATH MR. A BHATTACHARJEE
58	Cont.Cas(C)/197/2021	GAURI SANKAR BORA AND 5 ORS. Versus CHINMOY JIT SARMA AND ANR	MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR. R M DEKA (R-1,2) MR. D J DAS (R-1,2)
59	Cont.Cas(C)/42/2022	RATAN KUMAR GHOSH Versus BIDYUT BIKASH BHAGAWATI	MR H DAS MR. B C DEKA	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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[For Wednesday,17th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/1546/2015 in MACApp./249144/2015	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GEETRANI DAS and 2 ORS.	MS. N MODI MR. S DUTTA MR. C SHARMA MR. S DUTTA	MS. P BHATTACHARYA (R1) MR. A KHAN (R1)
	WITH MACApp./249144/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI GEETRANI DAS and 2 ORS		
2	I.A./1946/2015 in MACApp./261652/2015	UNITED INDIA INSURANCE CO. LTD. Versus SMTI CHITA BARMAN and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.O P BHATI(R-5) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR.S KHANR-5
	WITH MACApp./261652/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI CHITRA BARMAN and 4 ORS		
3	I.A.(Civil)/534/2016 in MACApp./269973/2016	BALENDRA ROY Versus KARTICK CH. BORA and ANR,	MR.M TALUKDAR MS.D KALITA	MR. U K DUTTA MR. B KAKATI MR. B KASHYAP
	WITH MACApp./269973/2016 (Filing Number)	SRI BALENDRA ROY Versus SRI KARTICK CH. BORA and ANR		
4	I.A./713/2016 in MACApp./248399/2015	SRI JOYRAM DAS and ANR. Versus SRI NABAJYOTI NATH and ANR.	MR.M TALUKDAR MS.D KALITA	MR.P J BARMAN(R-1)
	WITH MACApp./248399/2015 (Filing Number)	SRI JOYRAM DAS and ANR, Versus NABAJYOTI NATH and ANR,		
5	I.A.(Civil)/1428/2016 in MACApp./277896/2016	NIPESH DAS and 2 ORS, Versus KAMALESWAR DEKA and 2 ORS,	MS.S S SAIKIA MR.M K SHARMA	MS. N MODI MR. C SHARMA MR. S DUTTA MR. S DUTTA
	WITH MACApp./277896/2016 (Filing Number)	SRI NIPESH DAS and 2 ORS Versus SRI KAMALESWAR DEKA and 2 ORS	MS.S S SAIKIA MR.M K SHARMA	

6	I.A./1518/2016 in MACApp./261157/2015	SMT. RANI NATH Versus THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS,	MR.M CHOUDHURY MR.T ALI MR.J HAZARIKA	MR.A J SAIKIA(R-1) MR.U K DUTTA(R-1) MR.B KAKATI R-1 MR.K BORA(R-1)
	WITH MACApp./261157/2015 (Filing Number)	SMTI RANI NATH Versus THE UNITED INDIA INSURANCE CO LTD and 2 ORS		
7	I.A.(Civil)/2414/2018 in MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS Versus SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	MS. R D MOZUMDAR (R3) MS. C MOZUMDAR (R3) MS J ROY (R3) MR. S P SHARMA (R3)
	WITH MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS Versus SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	
8	I.A.(Civil)/624/2020 in MACApp./1023/2020	NAHAR HUSSAIN SADIAL Versus THE NEW INDIA INSURANCE CO. LTD AND 2 ORS	MR G J SHARMA MR. S NATH	
	WITH MACApp./1023/2020 (Filing Number)	NAHAR HUSSAIN SADIAL Versus THE NEW INDIA INSURANCE CO. LTD AND 2 ORS		
9	I.A.(Civil)/103/2021 in MACApp./10574/2020	SMTI. SANTANA DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS.	MS. S KHANIKAR MR G BORDOLOI	MR. R GOSWAMI (R-1 & R-2) MS. P BORTHAKUR (R-1 & R-2)
	WITH MACApp./10574/2020 (Filing Number)	SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. E	MR G BORDOLOI	
	WITH I.A.(Civil)/10575/2020 (Filing Number)	SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. D	MR G BORDOLOI	
10	I.A.(Civil)/151/2021 in MACApp./24/2021	RAMJAN ALI @ ROMJAN ALI Versus NOOR MAHAMMAD AND 2 ORS.	MR. M TALUKDAR MS. M BORUAH	MR. M A SHEIKH (R-1,2) MS. A BEGUM (R-1,2) MR M H CHOUDHURY (R-1,2) MS F INTAZ (R-1,2)
	WITH MACApp./24/2021 (Filing Number)	RAMJAN ALI @ ROMJAN ALI Versus NOOR MAHAMMAD AND 2 ORS. F	MR. M TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022

12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	CRP/92/2022	M/S KIRBY BUILDING SYSTEMS AND STRUCTURES INDIA PRIVATE LTD. Versus M/S SURFACE TECH (INDIA) PVT. LTD.	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	
2	CRP(IO)/173/2022	UNION OF INDIA AND 7 ORS. Versus M/S VINAYAK LOGISTICS	MR H GUPTA	
3	CRP(IO)/187/2022	RAMESH ALI Versus KUTUB ALI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	

ADMISSION

4	CRP(IO)/57/2021 FIXED	JEBAL ALI AND 6 ORS. Versus UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. A BARKATAKI MR P BHARDWAJ
5	CRP(IO)/117/2022 FIXED	M/S CANDIDA ENTERPRISE AND 4 ORS. Versus PARTHA SARATHI BANERJEE	MR H DAS MR. P GOGOI	MS. M BARUAH
6	MACApp./475/2022 FIXED	MOFIDA KHATUN AND 4 ORS Versus AHER ALI BHUYAN AND 2 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
7	MACApp./484/2022	ORIENTAL INSURANCE COMPANY LTD. Versus DHIRENDRA NATH RAY AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/2394/2022 in MACApp./484/2022	ORIENTAL INSURANCE COMPANY LTD. Versus DHIRENDRA NATH RAY AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
8	MACApp./495/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	

	WITH I.A.(Civil)/2416/2022 in MACApp./495/2022	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
9	RSA/245/2018	ABU TAHER ALI AND 4 ORS Versus HOSENARA BEGUM AND 3 ORS	MR DEBA KUMAR DAS MR I HASSAN MS. P BHUYAN	MR. M KHAN MR. J RAHMAN KAKALI DEVI
10	RSA/156/2019 CAVT. NO.0426/2019 FIXED	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. R BARUAH MR. A K PURKAYASTHA MR. R C PAUL MR. A IKBAL MRS. M NATH MR. S SHARMA MD. K ALI	MR B KAUSHIK FOR CAVEATOR
	WITH I.A.(Civil)/2494/2019 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/1332/2022 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	FOR CAVEATOR
11	RSA/79/2021	ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS Versus MD. NURUL AMIN	MR. M U MAHMUD MR. P J SAIKIA MR. A K GUPTA MRS. M SAIKIA MR. M ALOM MR S ISLAM MR S H MAHMUD	
	WITH I.A.(Civil)/1273/2021 in RSA/79/2021	MD. NASIR KHAN Versus MD. NURUL AMIN	MR. P J SAIKIA MR. A K GUPTA MR. M ALOM	
	WITH I.A.(Civil)/1018/2022 in RSA/79/2021	ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS GULENA BEGUM AND 5 ORS. Versus MD. NURUL AMIN	MR. P J SAIKIA	
12	RSA/104/2022	MRS. NAGMA AMIN Versus MD. PARVEZ ALAM AND ORS	MR G P BHOWMIK MRS. M HORE	
	WITH I.A.(Civil)/1875/2022 in RSA/104/2022	MRS. NAGMA AMIN Versus MD. PARVEZ ALAM AND ORS	MR G P BHOWMIK MRS. M HORE	
13	RSA/121/2022	SANJIB RAY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM
	WITH I.A.(Civil)/2397/2022 in RSA/121/2022	SANJIB RAY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM
		<u>ORDERS</u>		
14	CRP/199/2017 FIXED	NRIPENDRA CH. BARMAN Versus MONIRAM BARMAN and 33 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N RAI(R-8) MRA K RAIR-8 MR.T R ROY(R-8) MRSK AGARWAL(R-8)

15	I.A.(Civil)/3777/2017 in MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	MR. T SK (OP5)
	WITH MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2)
	WITH I.A.(Civil)/3779/2017 in MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	
16	MACApp./362/2018 WITH LCR	SMT. SAHEBA BEGUM Versus THE CHOLAMANGALAM M/S GENERAL INSURANCE CO LTD. AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
17	I.A.(Civil)/1304/2018 in MACApp./279/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DEEPASHREE BARUAH and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./279/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DEEPASHREE BARUAH and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA
	WITH I.A.(Civil)/1305/2018 in MACApp./279/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DEEPASHREE BARUAH and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	I.A.(Civil)/1816/2018 in MACApp./429/2018	SMT ANITA BAISHYA Versus SMTI MANJU DEY AND 2 ORS	MR. J KALITA MR. N SARMA MR D PEGU	
	WITH MACApp./429/2018	SMT ANITA BAISHYA Versus SMTI MANJU DEY AND 2 ORS	MR. J KALITA MR. N SARMA MR D PEGU	
19	I.A.(Civil)/2461/2018 in MACApp./619/2018	MD NECHARUDDIN AHMED Versus MD ISAN ALI AND 2 ORS	MS. N S THAKURIA MR. N DAS	MR. B K PURKAYASTHA MR. R C PAUL MS M BHARATI MS. M BORUAH
	WITH MACApp./619/2018	MD NECHARUDDIN AHMED Versus MD ISAN ALI AND 2 ORS	MS. N S THAKURIA MR. N DAS	
	WITH I.A.(Civil)/2462/2018 in MACApp./619/2018	MD NECHARUDDIN AHMED Versus MD ISAN ALI AND 2 ORS	MS. N S THAKURIA MR. N DAS	
20	I.A.(Civil)/3149/2018 in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	MR. S SHARMA MS. P TALUKDAR
	WITH MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
	WITH I.A.(Civil)/3150/2018 in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
21	I.A.(Civil)/3224/2018 in MACApp./806/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI ESHANA SANGMA AND 8 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA

	WITH MACApp./806/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI ESHANA SANGMA AND 8 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
22	I.A.(Civil)/3383/2018 in MACApp./851/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR S S SHARMA (R6) MR. B J MUKHERJEE(R6)
	WITH MACApp./851/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR H R A CHOUDHURY MR. A R BHUYAN MS. R CHOUDHURY MR. A AHMED MRS. S ISLAM
	WITH I.A.(Civil)/3385/2018 in MACApp./851/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
23	FAO/49/2019	NAZMIN SULTANA Versus MD. FARUK AHMED @ MD. JEWEL AHMED AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MS. S PARVEEN
	WITH FAO/5784/2020 (Filing Number)	MD. FARUK AHMED @ MD JEWEL AHMED Versus THE STATE OF ASSAM AND ANR (D)		
	WITH I.A.(Civil)/682/2021	MD. FARUK AHMED @ MD. JEWEL AHMED Versus NAZMIN SULTANA	MS. S KHAN	
25	MACApp./274/2019 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus RAMESH KUMAR GUPTA and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. M DAS (R-1) MS. R BEGUM (R-1)
26	MACApp./598/2019 WITH LCR	CHITRA PRASAD CHAMLAGAIN Versus KRISHNA BHANDARI AND ANR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	MR T KALITA MR. D NATH MR D KALITA MR. A KAKATI
27	I.A.(Civil)/1772/2019 B/O in CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus SUMANTA MADHAB BARUAH	MS. P DUTTA MR N BARUAH	MR K JAIN
	WITH CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH	MR. R K JAIN (R1, R2) TULIKA BORAH (R1, R2)
	WITH I.A.(Civil)/3356/2018 in CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH	MR. R K JAIN (R1, R2) TULIKA BORAH (R1, R2)
28	I.A.(Civil)/2513/2019 in FAO/1356/2019	M/S. ASSAM PETROLEUM LTD. AND ANR Versus M/S. SHIV VANI OIL AND GAS EXPLORATION SERVICES LTD.AND 3 ORS	MS. D SINHA MS. B BEGUM MS. K G SHARMA MS. A MAZUMDAR	
	WITH FAO/1356/2019 (Filing Number)	M/S ASSAM PETROLEUM LTD AND ANR Versus M/S SHIV VANI OIL AND GAS EXPLORATION AND 3 ORS		
29	I.A.(Civil)/3869/2019 WITH LCR in RFA/48/2013	ON THE DEATH OF HARIPRIYA MEDHI, HER LEGAL HEIR, MAHESH CHANDRA MEDHI AND 7 ORS Versus PURNANDA BARPUJARI and 3 ORS.	MR D DAS MR S KHOUND MR H K NATH	MR. T K BHUYAN

	WITH RFA/48/2013	HARIPRIYA MEDHI Versus PURNANANDA BARPUJARI and 3 ORS.	MR.H NATH MR.A DAS MR.D DAS MR S KHOUND	MR.S SARMA MR. J DEKA MR. T K BHUYAN MR. T K BHUYAN MR.J DEKA
	WITH I.A.(Civil)/3885/2019 in RFA/48/2013	ON THE DEATH OF HARIPRIYA MEDHI, HER LEGAL HEIR, MAHESH CHANDRA MEDHI AND 7 ORS Versus PURNANDA BARPUJARI and 3 ORS.	MR D DAS MR S KHOUND MR H K NATH	
	WITH I.A.(Civil)/3886/2019 in RFA/48/2013	ON THE DEATH OF HARIPRIYA MEDHI, HER LEGAL HEIR, MAHESH CHANDRA MEDHI AND 7 ORS Versus PURNANDA BARPUJARI AND 3 ORS.	MR D DAS MR S KHOUND MR H K NATH	MR. T K BHUYAN
30	MACApp./277/2020 WITH LCR	DULAL BARUAH AND ANR Versus SMTI. BINA HAZARIKA	MR. S N TAMULI MS. A BEGUM	MD A SAHAD MR. J B SAIKIA
31	MACApp./252/2021	NILUTPAL SAIKIA Versus SMTI. MALADOI DEORI AND 5 ORS	MR. S CHAKRABORTY MR. R SARKAR	MR. M KALITA MR. J HATIMURIA (R-2)
	WITH I.A.(Civil)/1703/2021 in MACApp./252/2021	NILUTPAL SAIKIA Versus SMTI. MALADOI DEORI AND 5 ORS	MR. S CHAKRABORTY	MR. M KALITA
32	I.A.(Civil)/1540/2021 B/O in CRP/6944/2021	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	
	WITH CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
33	FAO/33/2022 WITH LCR	BINA RANI GHOSH AND ANR. Versus MAHIBUL ALAM AND 2 ORS.	MR. N CHAKRABARTY MR C GOSWAMI	MR. A SATTAR (R-1) MR. R GOSWAMI (r-2,3) MS. N BAROOAH (r-2,3) O J A BEGUM (R-1) S CHOUDHURY (R-1) MS S DAS (r-2,3) G IMTIAZ (R-1)
	WITH I.A.(Civil)/1563/2022 in FAO/33/2022	BINA RANI GHOSH AND ANR. Versus MAHIBUL ALAM AND 2 ORS.	MR. N CHAKRABARTY MR C GOSWAMI	
34	CRP/74/2022 FIXED	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/2190/2022 in CRP/74/2022	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MS. B DEVI MR K BISWAKARMA	
35	CRP(IO)/96/2022 FIXED	ARIJIT SAIKIA AND ANR. Versus PUNJAB NATIONAL BANK AND ANR.	MR S DAS MR K DEKA	MR. K K NANDI
36	CRP(IO)/104/2022	MRS. KAMALA DEVI AJITSARIA Versus RAJESH PAREEK	MR. D SARAF MR. S S GUPTA MR P AGARWAL	
37	I.A.(Civil)/282/2022 WITH LCR in RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS SHUKLA BHUIYA	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	

	WITH RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus BIKASH BHUIYAN and 24	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.D J BORAH MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
	WITH CO/2/2011 in RFA/29/2010	BIKASH BHUIYA and 3 ORS, Versus MD. REDWANUL HOQUE LASKAR and ORS,		
	WITH MC/3456/2013 in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS Versus BIKASH BHUIYAN and 2 ORS		
	WITH I.A.(Civil)/1856/2017 in RFA/29/2010	BIKASH BHUIYAN and 2 ORS Versus ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.D J BORAH MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN
	WITH I.A.(Civil)/1/2022 in RFA/29/2010	ON THE DEATH OF MD. REDWANUL HOQUE LASKAR, HIS LEGAL HEIRS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MS.L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	MR. S C KEYAL MR. S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
38	I.A.(Civil)/995/2022 MAC.APP. 570/2018(D/O) in MACApp./570/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JOYA DEKA AND ANR E	MR. R GOSWAMI MS. P BORTHAKUR	
39	I.A.(Civil)/1175/2022 WITH LCR in RFA/39/2019	SRI PRADIP KALITA AND 3 ORS Versus ON THE DEATH OF MD. HABIBUDDIN AHMED HIS LEGAL HEIRS MD. SIRAJ AHMED		
	WITH RFA/39/2019	SRI PRADIP KALITA AND 3 ORS Versus MD. HABIBUDDIN AHMED	MR. D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. K CHOUDHURY MR. S N KRISHNATRAYA	MR. I CHOUDHURY
40	I.A.(Civil)/1259/2022 IN MAC.APP. 101/2016(D/O) in MACApp./101/2016	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI BHARATI KATHAR and 2 ORS	MR. R GOSWAMI	
41	I.A.(Civil)/1412/2022 in RFA/94/2017	ATAUR RAHMAN Versus MD. NAWAB NAZRUL ISLAM,	MR. A R SIKDAR	MR. P K KALITA MR G J SAIKIA MR. K R BOROOAH
	WITH RFA/94/2017	ATAUR RAHMAN Versus BARPETA KHADEMUL ISLAM SAMAJ and 16 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	MR P K KALITA, SR.ADV. MR G J SAIKIA MR. S U AHMED MR. K R BOROOAH
42	I.A.(Civil)/1521/2022 FIXED in CRP/22/2022	BHANU NESSA Versus MUST. SAKITAN NESSA AND 4 ORS.	MR D MAZUMDER MR M H AHMED MR. J AHMED	
	WITH CRP/22/2022	MUST. SAKITAN NESSA AND 4 ORS. Versus BHANU NESSA	MR M H AHMED MR. D MAZUMDAR MS. N SULTANA	MR. J AHMED MS A HUSSAIN MR Z RAHMAN

43	I.A.(Civil)/2037/2022 MAC.APP. 214/2022(D/O) in MACApp./214/2022	SMTI PURABI KOCH Versus SRI SURAJIT DEKA AND 3 ORS	MR. S DAS MS J ROY	
44	I.A.(Civil)/2382/2022 in CRP/9518/2022	THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. Versus PARIMAL NARZARY	MR. N C DAS MS. M DEVI MR. A DAS	
	WITH CRP/9518/2022 (Filing Number)	THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. Versus PARIMAL NARZARY -E	MR. N C DAS	
45	I.A.(Civil)/2392/2022 in MACApp./8800/2022	SUKRA MUNDA Versus DIPANKAR SRIMAN KASHYAP SARMA AND ANR.	MR A ALI MS. M KHATUN MS D DEORI	
	WITH MACApp./8800/2022 (Filing Number)	SUKRA MUNDA Versus DIPANKAR SRIMAN KASHYAP SARMA AND ANR. E	MR A ALI	
HEARING				
46	MACApp./413/2018 FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED	MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)
STAY MATTERS				
47	CRP(IO)/381/2019	JOHIRUL ISLAM Versus AYESHA KHATUN AND 3 ORS.	MR. B PATHAK MR. R THADANI	
48	CRP(IO)/49/2020	MANJULA HOQUE Versus RUNU DAS	MR. S KALITA MS. K JAIN	MR I RAFIQUE MS. S DEVI
49	CRP(IO)/46/2021	ARUNA GUPTA AND ANR Versus KRISHNA GUPTA	MR. P J SAIKIA MR. A K GUPTA	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER
50	CRP(IO)/109/2021	SMT. SEEMA OJHA Versus CHIRANIT SINGH LAL AND 4 ORS	MR. S C KEYAL MR R K MOUR MS G HAZARIKA MISS P DAS	MR. A K GUPTA (r-1,2,3,5) MR. A K GUPTA (r-1,2,3,5) MR. R S MISHRA MR. R S MISHRA MR. R S MISHRA MR K J SAIKIA
51	CRP(IO)/67/2022	RAMESH KUMAR AGARWALLA AND ANR Versus MADHAB CH GUPTA (KANU)	M KABRA MS. S DAS MS. K YADAV MR. A KABRA MR. R L YADAV	MS. P BHATTACHARYA MR. A BORUA
52	CRP(IO)/91/2022 FIXED	SMT. RUCHI ANUP NAWKA AND ANR Versus SMT. SUSHILA NAWKA	MR. A C SARMA MR G BHARADWAJ MR B DEORI	

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022

9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1978/2022	MRINAL PAL DAS Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<u>MOTION</u>			
2 Crl.Rev.P./401/2022 FIXED	MUKUL HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	MR D GOGOI(SC, FOREST DEPTT.) PP, ASSAM
3 AB/2283/2022	PARTHA PRATIM GOSWAMI @ RATAN Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
4 AB/2284/2022	SHAMEEM AHMED AND ANR Versus THE STATE OF ASSAM	MR. S BANIK MR. D. BORAH	PP, ASSAM
5 AB/2297/2022	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN MS N J DAS	PP, ASSAM
<u>ADMISSION</u>			
6 Crl.Pet./635/2018 WITH LCR (ONE FILE).	UTPAL NANDI Versus THE STATE OF ASSAM AND ANR.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	MR. D K CHOMAL (R2) PP, ASSAM MR. A S BHATRA (R2)
7 Crl.Pet./1017/2019	SMTI PRENALI MARAK Versus THE STATE OF ASSAM AND ANR.	MR. D SARMAH MR. MD I HAQUE	MR. G K MEDHI MS. L SRIVASTAVA PP, ASSAM
8 Crl.Pet./185/2020 WITH LCR 1 FILE	SMT. TILSWARI ROY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS DIRISHA MAHANTA MRS R BORA	MR M HAQUE G UDDIN PP, ASSAM
9 Crl.Rev.P./146/2021 FIXED	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MR. P NEOG (R-2) MR. T CHUTIA (R-3 TO 8) PP, ASSAM
10 Crl.Pet./19/2022	MD. JIYAU RAHMAN Versus THE STATE OF ASSAM AND ANR	MR D S DEKA	MR. N BARMAN (r-2) PP, ASSAM MS. R SALOI (r-2) MS. J BARMAN (r-2)

11	Crl.Pet./102/2022	MD RAFIK ALI @ RAFIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM
12	Crl.Rev.P./291/2022	CHANDU MIA Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	PP, ASSAM
13	Crl.Pet./338/2022	HIMANISH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR Z ALAM	MS. S NAZNEEN (R-2) PP, ASSAM
14	Crl.Pet./398/2022 WITH LCR 2 FILES, FIXED	SOHID ALI Versus MUNIJA KHATUN	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	MR. M H TALUKDAR
15	Crl.Pet./418/2022	LAXMAN KUMAR SAH Versus THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	MS J KALITA PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/2567/2021 FIXED.	TIKEN DAS AND 2 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
17	AB/3793/2021	A K SAMSUL ALOM @ MAZARBHUIYA@ SAMSUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
18	AB/1798/2022 FIXED	MESER ALI Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
19	AB/1831/2022 FIXED	BULBUL BORA Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
20	AB/1915/2022 FIXED	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
21	AB/1934/2022 FIXED.	DURLOV BORO Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
22	AB/2062/2022 FIXED	MAINUDDIN ALI @ KHOIRAT AND 2 ORS Versus THE STATE OF ASSAM	MD S HOQUE	PP, ASSAM
23	AB/2072/2022 FIXED	PARIKHIT PATGIRI Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
24	AB/2088/2022 FIXED	MUSST. KAMALA KHATUN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
25	AB/2149/2022 FIXED	AJOY SEN Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
26	AB/2197/2022 FIXED	GAFUR ALI @ MD. GAFUR ALI @ GOFUR ALI Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P LINGGI	PP, ASSAM
27	AB/2210/2022 FIXED	MONTU SATNAMI AND ANR. Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
28	AB/2221/2022 FIXED	SEIKH SAKIB AND 3 ORS. Versus THE STATE OF ASSAM	MR T KALITA S YESMIN	PP, ASSAM

ORDERS

29	Crl.Pet./190/2016	SUMAN ROY and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR.S K SINGH MR.R DHAR MS.M DUTTA	PP, ASSAM
30	Crl.Pet./409/2020	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
31	Crl.Pet./619/2020 WITH LCR (ONE FILE).	RAJUMONI SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
32	Crl.Pet./521/2021	AMALENDU LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
33	Crl.Pet./673/2021 FIXED	GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
34	Crl.Rev.P./45/2022 WITH LCR 2 FILES	MD YASIN CHOUDHURY Versus HASNA BEGUM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	MR D GOGOI (Amicus Curiae)
35	Crl.Pet./134/2022 WITH LCR 1 FILE	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
36	Crl.Pet./135/2022 WITH LCR 1 FILE	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
37	Crl.Pet./343/2022 WITH LCR 1 FILE, B/O	RENU KALOWAR AND ANR. Versus MAHESH KALOWAR	MR. B J MUKHERJEE MS R SAHA	
38	I.A.(Crl.)/421/2022 WITH LCR. in Crl.Rev.P./270/2022 WITH Crl.Rev.P./270/2022	SMT. JOYGUN BEWA Versus MUJAM UDIN PRODHANI AND 3 ORS MUJAM UDIN PRODHANI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A DAS MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR B P BORAH PP, ASSAM MR. A DAS (R2) MR. A A R KARIM (R-2) PP, ASSAM
39	I.A.(Crl.)/422/2022 in Crl.Rev.P./184/2019 WITH Crl.Rev.P./184/2019	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS. A RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MRS. A BORAH MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY	SC, FOREST MS. S BISWAS (R2-R4)(SC , Forest) PP, ASSAM
40	I.A.(Crl.)/430/2022 CRL.REV.P. 524/2019(D/O), WITH LCR 2 FILES in Crl.Rev.P./524/2019	ATOWAR RAHMAN AND ANR. Versus PRATIK INFRACOM PVT. LTD. AND ANR.	MR. S C BISWAS MR. B CHOWDHURY MR. A K DAS	MR G N SAHEWALLA
41	I.A.(Crl.)/432/2022 in Crl.Pet./585/2022 WITH Crl.Pet./585/2022	DR. GARGA CHATTERJEE Versus THE STATE OF ASSAM AND ANR DR. GARGA CHATTERJEE Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MS N DEKARAJA MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM PP, ASSAM
42	I.A.(Crl.)/437/2022 in Crl.Rev.P./6447/2022 WITH Crl.Rev.P./6447/2022 (Filing Number)	BIDHAN ROY Versus THE STATE OF ASSAM AND ANR. BIDHAN ROY Versus THE STATE OF ASSAM AND ANR.	DR G J SHARMA DR G J SHARMA	PP, ASSAM PP, ASSAM

43	Crl.Pet./572/2022	BOLIN BORGHAIN Versus THE STATE OF ASSAM AND ANR	MR. S MITRA MR A K BORO	PP, ASSAM
HEARING				
44	Crl.Pet./122/2020 WITH LCR 3 FILES, B/O	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR P KATAKI MR. S S S RAHMAN MR. A ROY SYED BURHANUR RAHMAN MRS R BEGUM MR A W AMAN
STAY MATTERS				
45	Crl.Rev.P./1/2019 WITH LCR 1 FILE	SANDITA GUPTA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N S LASKAR MR. R A CHOUDHURY MRS. S ISLAM	MR. N H BARBHUIYA (R2) MS N J BEGUM (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
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13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
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19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 16-08-2022 TO 26-08-2022
LISTED BEFORE THIS BENCH,ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MFA/39/2014 WITH LCR	SMT. PUNAM DEVI and 5 ORS, Versus RELIANCE GENERAL INSURANC CO. LTD. and ANR.	MR.J KALITA MR.S C PANDIT	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
2	WP(C)/1563/2015 FIXED	GAUTAM KUMAR SARMA Versus THE STATE OF ASSAM and 4 ORS,	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM(R1-6) MR. J HANDIQUE, SC, REVENUE DEPARTMENT
3	MACApp./668/2018 FIXED	MAMANI BHUMIJ AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. B K PURKAYASTHA (R1) MS. M BORUAH (R1) L KALITA (R1)
4	CRP(IO)/45/2019	NATIONAL INSURANCE CO. LTD. Versus DILIP MANDAL @ DILIP KUMAR MANDAL	MRS. S ROY MS. I DAS	MR. C M MAHANTA (R1)
5	CRP/7/2021	OSMAN GONI AND 3 ORS Versus LEGAL HEIRS OF NASITAN BIBI, NASATULLAH SK AND 2 ORS (B)	MR. R ALI MR M Z SHAH MD P RAHMAN	MR N N UPADHYAYA MR. B B KAKATI
6	Tr.P.(C)./44/2022	SMTI. RIDDHI JAIN Versus AMIT KUMAR JAIN	MR. M K DAS MOMI KALITA	DR. N DEKA MS. P CHAKRABORTY
7	CRP/62/2022	AJIT CHANDRA BORA Versus PUNADA BORA AND 2 ORS	MR. S K GHOSH MS F AHMED	MR. M DUTTA MR. D K SHARMA
8	CRP/90/2022	MUSST. NURIJA BEGUM MAZUMDER Versus MD. ALIM UDDIN	MR. S D PURKAYASTHA MS. S PHUKAN	
9	CRP(IO)/143/2022 FIXED	UTPAL DUTTA Versus HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM MR. A J DAS (r-8,9) MR P DEKA (r-8,9) MR. R DE (r-8,9)
	WITH I.A.(Civil)/1940/2022 in CRP(IO)/143/2022	UTPAL DUTTA Versus HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM

10	MACApp./497/2022 FIXED WITH I.A.(Civil)/2418/2022 in MACApp./497/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DURGA DEVI CHETRY AND 7 ORS NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DURGA DEVI CHETRY AND 7 ORS ORDERS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
11	MFA/41/2016 WITH MC/85/2016 in MFA/41/2016	ORIENTAL INSURANCE CO. LTD. Versus HARESWAR DEKA and ANR. ORIENTAL INSURANCE CO. LTD. Versus SRI HARESWAR DEKA	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MS.N MODI MS.M CHOUDHURY MR.S DUTTA	MR.A J SARMA(R-1) MR.S K GHOSH(R-1) MR G ALAMR-1 MR.H ROHMAN(R-1)
12	MACApp./228/2016 WITH I.A.(Civil)/1110/2016 in MACApp./228/2016	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SRI DEBA KT BORDOLOI @ DEBA BORDOLOI and 2 ORS THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SRI DEBA KT BORDOLOI @ DEBA BORDOLOI and 2 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S DAS MS. D BARUAH MR. N BORUAH MR. K DAS
13	MACApp./292/2017 WITH LCR	MRS SWAPNALI DOWARAH and 2 ORS Versus THE CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED and 2 ORS	MR.R BARUAH	MR.R GOSWAMI(R-1) MS.M SAIKIA(R-1) MS.P BORTHAKURR-1
14	CRP(IO)/318/2017 WITH I.A.(Civil)/1613/2020 in CRP(IO)/318/2017 WITH I.A.(Civil)/1614/2020 in CRP(IO)/318/2017 WITH I.A.(Civil)/1615/2020 in CRP(IO)/318/2017	ABED ALI and 3 ORS. Versus MOHAMMAD ALI and 3 ORS. SAHERA KHATUN AND 8 ORS. Versus MOHAMMAD ALI AND 3 ORS. SAHERA KHATUN AND 8 ORS Versus MOHAMMAD ALI AND 3 ORS. SAHERA KHATUN AND 8 ORS. Versus MOHAMMAD ALI AND 3 ORS.	MR. R J BORDOLOI MS.D SONOWAL MR.R ALI MS.A SAIKIA MR. R J BORDOLOI MR. R ALI MR. R J BORDOLOI MR. R ALI MR. R J BORDOLOI MR. R ALI	MR DEBA KUMAR DAS (R1 TO R4) MS. P BHUYAN (R1 TO R4) MR. D K DAS MS. P BHUYAN MR. D K DAS MS. P BHUYAN MS. P BHUYAN
15	I.A.(Civil)/1817/2018 in MACApp./430/2018 WITH MACApp./430/2018 WITH I.A.(Civil)/1818/2018 in MACApp./430/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI NIRMAL CH BORAH AND 5 ORS ORIENTAL INSURANCE CO. LTD. Versus NIRMAL CH. BORAH AND 4 ORS, ORIENTAL INSURANCE COMPANY LIMITED Versus SRI NIRMAL CH. BORAH AND 5 ORS	MR. R C PAUL MS N RAJKONWAR MR. R C PAUL MS N RAJKONWAR MR. R C PAUL MS N RAJKONWAR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. K K BHATTA (R5) MS JONA TALUKDAR (R5)
16	I.A.(Civil)/2133/2018 in MACApp./544/2018 WITH MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA MR. A K GUPTA MR. R S MISHRA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR

17	I.A.(Civil)/2206/2018 in MFA/80/2018	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MR. N BARUAH FOR CAVEATOR
	WITH MFA/80/2018	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MR. N BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/2207/2018 in MFA/80/2018	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MR. N BARUAH FOR CAVEATOR
18	I.A.(Civil)/2436/2018 in MACApp./615/2018	ORIENTAL INSURANCE CO. LTD Versus SMTI REKHA GHOSH AND 2 ORS	MR. S K GOSWAMI MR. A KALITA MR. R KATHKATIA	MR. N D BHUYAN (R-1) MR P D BHUYAN (R-1) MR S DUSAD (R-1)
	WITH MACApp./615/2018	ORIENTAL INSURANCE CO. LTD Versus SMTI PRABHA GHOSE AND 2 ORS	MR. S K GOSWAMI MR. A KALITA MR. R KATHKATIA	
19	I.A.(Civil)/2786/2018 in MACApp./708/2018	SANJAY DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MS. S G MOMIN MR. M PANDIT	MR. R GOSWAMI (R-1) MS. P BORTHAKUR (R-1)
	WITH MACApp./708/2018	SANJAY DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MR. M PANDIT MS. S G MOMIN	MR. M K SHARMA (R-2) MS. S S SAIKIA (R-2)
20	I.A.(Civil)/2831/2018 in MACApp./714/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SABYA KALITA AND ANR	MR. S K GOSWAMI MR. R SARMA MR. A KALITA	
	WITH MACApp./714/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SABYA KALITA AND ANR	MR. S K GOSWAMI MR. R SARMA MR. A KALITA	
21	I.A.(Civil)/2968/2018 in MACApp./737/2018	SMT SHIPRA GUPTA AND ANR Versus SRI AJIT DAS AND ANR	MR B J SARMA MR G CHOUDHURY MS. A BEGUM MR. K K GOSWAMI	
	WITH MACApp./737/2018	SMT SHIPRA GUPTA AND ANR Versus SRI AJIT DAS AND ANR	MR B J SARMA MR G CHOUDHURY MS. A BEGUM MR. K K GOSWAMI	MR. A J SAIKIA (R2) MR. B KAKATI (R2) MS B KASSHYAP (R2)
22	I.A.(Civil)/3040/2018 in MACApp./752/2018	ON DEATH OF BAPUKAN SAIKIA HIS LEGAL HEIRS - SURESH SAIKIA AND ANR Versus ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. S K JAIN MR. N DEKA MS. P C BARNALI NAIR MR. S TALUKDAR	MS. R D MOZUMDAR (R1) MS P PATHAK MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
	WITH MACApp./752/2018	ON DEATH OF BAPUKAN SAIKIA HIS LEGAL HEIRS - SURESH SAIKIA AND ANR Versus ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. S K JAIN MR. N DEKA MS. P C BARNALI NAIR MR. S TALUKDAR	
23	I.A.(Civil)/3525/2018 in MACApp./880/2018	SHRI BHABANANDA DAS Versus REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR. R BARUAH (R2) MRS. S ROY (R1) MR. D K BORAH (R2) MS. I DAS (R1)

	WITH MACApp./880/2018	SHRI BHABANANDA DAS Versus REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	
24	I.A.(Civil)/3582/2018 in MACApp./888/2018	NATIONAL INSURANCE CO. LTD Versus APIJUDDIN SHIKH AND 3 ORS	MR. B K PURKAYASTHA L KALITA MS. M BARUAH	MR R DHAR (R3) MD. A MATLIB (R3) MR. J A AZAD (R3)
	WITH MACApp./888/2018	NATIONAL INSURANCE CO. LTD Versus APIJUDDIN SHIKH AND 3 ORS	MR. B K PURKAYASTHA MR. C PHUKAN L KALITA MS. M BARUAH	MR. A R AGARWALA (R1, R2)
	WITH I.A.(Civil)/3589/2018 in MACApp./888/2018	NATIONAL INSURANCE CO. LTD Versus APIJUDDIN SHIKH AND 3 ORS	MR. B K PURKAYASTHA	
	WITH I.A.(Civil)/3591/2018 in MACApp./888/2018	NATIONAL INSURANCE CO. LTD Versus APIJUDDIN SHIKH AND 3 ORS	MR. B K PURKAYASTHA L KALITA MS. M BARUAH	
25	I.A.(Civil)/3938/2018 in MACApp./951/2018	SRI RIKU SINGH Versus SRI GANESH CH. SARMAH AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. R C PAUL MS L DAS
	WITH MACApp./951/2018	SRI RIKU SINGH Versus SRI GANESH CH. SARMAH AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
26	CRP/142/2019	RAHIMUDDIN Versus DIPALI HAZARIKA AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. R J BORDOLOI (R1) MR J C GOGOI (r-1,2) MR. B P SINHA (r-1,2) MR. R ALI (R1)
27	I.A.(Civil)/4186/2019 IN RSA 140/2007(D/O), WITH LCR, FIXED in RSA/140/2007	ON THE DEATH OF LATE HAREN SARMAH HIS LEGAL HEIRS DIPAK SARMAH AND 7 ORS Versus JOGENDRA CH. SARMA and 8 ORS	MR. N DHAR MS. S DASGUPTA	MR. N CHAKRABARTY MR. C GOSWAMI
28	CRP/37/2021	SUKUR ALI AND 2 ORS. Versus MD. AZGOR ALI AHMED (H)	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	MR. G C BORAH
29	CRP/39/2021	SMT. RUMI KALITA Versus RANJIT DAS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MRS N DEKA
30	I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	WITH CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
31	FAO/11/2022 FIXED	SARALA DAS BAISHYA AND ANR. Versus PAKHESWARI BASUMATARY AND 4 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	MR B SARMAH (r-1 to 5)
	WITH I.A.(Civil)/660/2022 in FAO/11/2022	SARALA DAS BAISHYA AND ANR. Versus PAKHESWARI BASUMATARY AND 4 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	
32	MFA/36/2022	UNION OF INDIA AND ANR. Versus M/S MEGHALAYA CEMENTS LTD.	MS. M CHATTERJEE MS. M ACHARYYA	

	WITH I.A.(Civil)/533/2022 in MFA/36/2022	UNION OF INDIA AND ANR. Versus M/S MEGHALAYA CEMENTS LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
33	CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/1429/2022 in CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	
34	MFA/49/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/746/2022 in MFA/49/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
35	MFA/56/2022	UNION OF INDIA Versus M/S CEMENT MANUFACTURING CO. LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/782/2022 in MFA/56/2022	UNION OF INDIA Versus M/S CEMENT MANUFACTURING CO. LTD.	MR. B K DAS MR H P GUWALA	
36	CRP/69/2022	MADHAV CH DAS Versus ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)
37	Review.Pet./96/2022 IN RFA 53/2017(D/O), FIXED	MOIN UDDIN LASKAR Versus ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR
	WITH CRP(IO)/151/2022	MOIN UDDIN LASKAR Versus ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	
39	Review.Pet./98/2022 MFA 14/2022(D/O), WITH LCR, FIXED	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAIN MS A DEVI	
40	CRP(IO)/134/2022	RANJIT KUMAR MEDHI Versus DAISY DAS	MR. M A ISLAM MR R ISLAM MR J I MONDAL	MR D C NATH MR. C SHARMA
<u>HEARING</u>				
41	MACApp./674/2018 WITH LCR, FIXED	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI REGINA MAWI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4)
	WITH CO/6/2019 in MACApp./674/2018	SMT REGINA MAWI AND 3 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LTD	MR. S K JAIN MS. S TALUKDAR	

STAY MATTERS

42	CRP(IO)/389/2018	ABDUL MONNAF AHMED Versus ABU BAKKAR SHEIKH AND 10 ORS	MR A RAHMAN	GA, ASSAM (R- 4) MR. S A AHMED[R1,R2(A)- R2(D), R3(B)-R3(E)] MR. R A CHOUDHURY [R1,R2(A)-R2(D), R3(B)- R3(E)] MR. S A AHMED[R1,R2(A)- R2(D), R3(B)-R3(E)]
43	CRP(IO)/311/2019	AMLAN SAIKIA Versus LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
44	CRP(IO)/351/2019 FIXED	INOO HAZARIKA Versus ROHIMA HAZARIKA AND 14 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA
45	CRP/56/2020 CAVT. NO.0351/2020	SURESH JALAN AND ANR. Versus SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH	MR. K K NANDI (R2) MR. S ISLAM MR. A J GHOSH (R2) FOR CAVEATOR
	WITH I.A.(Civil)/1180/2020 in CRP/56/2020	SURESH JALAN AND ANR. Versus SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH	MR. K K NANDI MR. S ISLAM MR. A J GHOSH FOR CAVEATOR
46	CRP(IO)/120/2021	EMMANUEL HOSPITAL ASSOCIATIONS AND 2 ORS. Versus SUPRITI DAS AND 2 ORS.	MS. P ADHIKARI MR. R SAGAR G UDDIN MR A K AZAD	MR. B C DAS (R-1,2,3)
47	CRP(IO)/151/2021	DR. MIHIR KR SEN AND 6 ORS Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY (r-1,2,3) MR. A DUTTA (r-1,2,3) MR. A DHANUKA (r-1,2,3)
	WITH I.A.(Civil)/750/2022 in CRP(IO)/151/2021	TEZPUR BANGALI ABOITANIK NATYA SAMAJ Versus DR. MIHIR KR SEN AND 6 ORS	MR. A GANGULY	
	WITH			
48	CRP/23/2020	MIHIR KR. SEN AND 6 ORS. Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
49	Tr.P.(C)./72/2022 FIXED	SUPRIYA DEY MANIK Versus ABHIJIT MANIK	MR. U B SARMA MRS. G SARMA	
50	CRP(IO)/120/2022	KHAIRUL ISLAM Versus MOFILUDDIN AHMED AND 2 ORS	MR. S K GOSWAMI MR B SARMA MR. R SHARMA	MS. R D MOZUMDAR (r-3) MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
51	CRP(IO)/157/2022 FIXED	PUTHIMON @ JAHIRAN NESSA AND 3 ORS Versus ABDUL MALEK	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MS S DAS	MR. U C RABHA MR F U BARBHUIYA
52	I.A.(Civil)/1288/2022 REV.PET. 146/2017(D/O), CRP 151/2016(D/O) in Review.Pet./146/2017	UNION OF INDIA Versus M/S NOORBARI TEA COMPANY P LTD B	MRS. A GAYAN	MR. A DHAR MD F FARIDI

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,17th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/877/2022 PART-HEARD, FIXED	NAGENDRA NATH BORAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE & DISASTER MANAGEMENT DETTT. (R-1) MS. A TALUKDAR, GA, ASSAM (R-2)
	WITH I.A.(Civil)/2257/2022 in WP(C)/877/2022	NAGENDRA NATH BORAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	GA, ASSAM SC, REVENUE
2	WITH WP(C)/794/2022	NAREN DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR P KALITA MRS S GOSWAMI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	Crl.A./32/2021 WITH LCR 2 FILES	SMTI.HEMLATA TAMULY @ HEMALATA TAMULY Versus THE STATE OF ASSAM AND ANR	MR G J SHARMA MR S HUSSAIN	MR. K KONWAR(R-2) PP, ASSAM
4	Crl.Pet./115/2021 FIXED	IDRIS ALI OHEB AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR A RAHMAN MRS. A AHMED MR. M A CHOUDHURY	MR. S BORTHAKUR (R-2) MR. A DEKA (R-2) PP, ASSAM
5	Crl.Rev.P./276/2022	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM SC, FOREST
ORDERS				
6	Review.Pet./22/2022 WP(C) 2988/2018(D/O)	RAM CHANDRA PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	SC, P AND R.D. GA, ASSAM
7	WITH Review.Pet./14/2022 WP(C) 7981/2017(D/O)	ABHISHEK BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	SC, P AND R.D. GA, ASSAM
8	Crl.A./76/2022 WITH OFFICE NOTE, LCR 4 FILES, AFTER 6 FILES	NUR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
9	Crl.Pet./385/2022	DAWAR WASHIM AHMED Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	MR. R DE (R-2) MR. P NEOG (R-2) PP, ASSAM

HEARING

10	WP(C)/6498/2003 PART-HEARD, FIXED	ON THE DEATH OF SRI KAMAL SARMA HIS LEGAL HEIR, SRI RIJU PRASAD SARMA AND 2 ORS Versus THE STATE OF ASSAM and ORS	MR. A K BHATTACHARYYA MR. M K CHOUDHURY MR. M K CHOUDHURY MR. B M CHOUDHURY MRS. R B DEB MR. S SARMA MR. A K CHOUDHURI MR. M MAHANTA MR. A DHAR MR. T K BHUYAN MR. S K DEKA MR. J DEKA MR. P BHARDWAJ	MR. K N CHOUDHURY GA, ASSAM MR. P K DAS MR. D K MISHRA (R-5 to R15) MR. N DHAR MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM) MR. B K SEN MR. R BORPUJARI (SC, REVENUE DEPT.) MR. B MALAKAR MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE MR. A T H AHMED MR. W SHARMA (r- 65,66,67) MR P GOGOI (r-65,66,67) MR. B K KASHYAP MR. R BORA MR. S CHAKRABARTY
	WITH MC/1818/2010 in WP(C)/6498/2003	SRI JOGESWAR SAIKIA Versus KAMAL SARMA and 5 ORS	B M CHOUDHURY R B DEB S CHAMARIA A K CHOUDHURI J DEKA S SARMA A K BHATTACHARJEE	GA, ASSAM D K MISHRA N DHAR B K SEN B MALAKAR MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE A T H AHMED S CHAKRABARTY
	WITH I.A./1197/2015 in WP(C)/6498/2003	BRAJEN KALITA Versus THE STATE OF ASSAM and ORS	MR. B SARMA MR.S BARMAN	MR. S DEKA MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE
	WITH I.A.(Civil)/1401/2022 in WP(C)/6498/2003	SRI PRABEEN KR. MASKARA AND 2 ORS. Versus ON THE DEATH OF SRI KAMAL SARMA HIS LEGAL HEIR, SRI RIJU PRASAD SARMA AND 6 ORS		
11	WP(C)/2486/2014	JYOTINDRA NARAYAN DUTTA BORUAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S P ROY MR. A TALUKDAR MR. K RAJBONGSHI MR. B GOGOI MR. P NAYAK MR. A K RAI MR. A DEKA MR. R P N SINGH MR. T R ROY	GA, ASSAM MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM) MS. R CHOUDHURY MR. R BORPUJARI (SC, REVENUE DEPT.) MR. D MAZUMDAR, ADDITIONAL GOVERNMENT ADVOCATE MR. D. CHAKRABORTY LEGAL SERVICE COMMITTEE MR. M K MISHRA (R-5) MS. D D BARMAN (R-2,3) MR. D S DEKA (R6.1, R6.2)
12	Crl.A./27/2011 WITH LCR (TWO FILES).	UNION OF INDIA, Versus SUSHIL AGARWAL and 2 ORS,	H K DAS U K GOSWAMI	MR.M MAHANTA MS.R DEKA MR.R DUBEY

13 CrI.A./43/2011
WITH LCR (SEVEN FILES).

MD. BAHARUL ISLAM and ANR,
Versus
THE STATE OF ASSAM,

MRM H AHMED
MS. N N AHMED
MR.I H SAIKIA
MISSS KANUNGOE
MRS.S AHMED
MR I HUSSAIN
MR.A S CHOUDHURY
MD.A MALEQUE
MR.A A TARAFDAR

PP, ASSAM

STAY MATTERS

14 CrI.Pet./619/2016

TATA MOTORS FINANCE LTD. and ANR.
Versus
THE STATE OF ASSAM AND ANR

MR.R DE
MS.D DEVI
MR.R J SARMA

MR.M K SHARMAR-2
MR.H DAS(R-2)
PP, ASSAM

WITH

I.A.(CrI.)/590/2017
in CrI.Pet./619/2016

TANKESWAR DAS
Versus
TATA MOTORS FINANCE LTD. and ANR.

MR.M K SHARMA
MR.H DAS

MR.R DE
PP, ASSAM

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